

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 125 of 2017
And
Original Application No. 217 of 2017

IN THE MATTER OF:

Court on its own motion

State of Karnataka	Versus	
	AND	..Respondent
Dr. Kupendra Reddy		..Applicant
	Versus	
State of Karnataka		..Respondent

**AFFIDAVIT ON BEHALF OF THE BANGALORE WATER
SUPPLY AND SEWERAGE BOARD**

I, B.C. Gangadhar, son of Channegowda aged 51 years working as Chief Engineer, Wastewater Management, BWSSB, am authorized signatory of the Respondent Bengaluru Water Supply and Sewerage Board ("**BWSSB**") and as such I am well acquainted with the facts and circumstances of the case. I do hereby solemnly affirm and state on oath as follows.

1. The instant affidavit is being filed as an explanation to the compliances made by BWSSB. The compliances made by BWSSB have been in respect to the following in brief:
 - I. Execution of projects for setting up STPs and laying of sewerage network by 30.09.2020
 - II. Upgradation of STPs with biological nutrient removal by 30.09.2020
 - III. Interim remediation


**Chief Engineer (WWM)
BWSSB.**

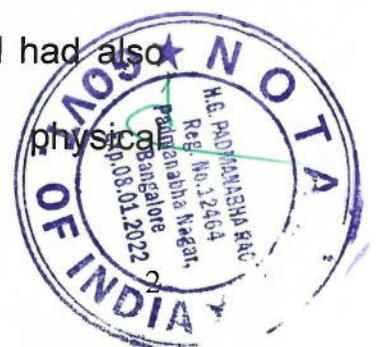


- IV. Treated water not to be discharged into the UGB network
- V. Untreated sewage not to enter lakes
- VI. Control on sources of discharge of sewerage
- VII. Action against the erring officers

In view of the COVID-19, the Hon'ble Government of India has declared Nationwide Lock Down since 23.03.2020 onwards. Hence, there had been no progress of work from 24.03.2020 upto 14.04.2020. Further, vide order No. 15.04.2020 Department of Health and Family welfare, Government of India has classified Bengaluru urban under Red hot zone. Under the circumstances, the restrictions were continued till 03.05.2020 and as such though movement of non essential goods vehicles were permitted still mainly the necessary cement and steel for the constructional activities could not be arranged because of shut down of the manufacturing units.

The type of constructional activities for STP requires skilled labours for centering, shuttering, installation of electromechanical equipments etc. Almost all the skilled labours were engaged by the contractor from the states of Jharkhand, Chhattisgarh, Bihar, West Bengal and Odisha. The Government of India in its directions on 29.04.2020 has allowed in situ activity for constructional purposes with guidelines to maintain social distance and other precautionary measures as per stipulations. Due to this, the contractor has actually started mobilizing the work force to the site and had also placed orders for constructional materials. However, physical


Chief Engineer (WWM)
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activities in the site had been started on 02.05.2020, as the steel and cement reached the site on those days.

In the meanwhile Government of India in its order dated 02.05.2020 permitted the movement of migrant workers who want to go to their residences. Due to which most of the migrant workers from other states have moved out of the site and have gone to their native places. On the other hand Bangalore being in the Red zone no labourers from any other districts is allowed to enter Bangalore. This has resulted in acute shortage of labour force. Hence, the timelines fixed for the identified works for Bellandur and Varthur lakes may not be achievable. Also, at present the probable date of completion of all the works cannot be proposed till situation with respect to labourers and materials becomes clear.

Under the circumstances, the exact timeline required for completion of the work can only be estimated after substantial easing out of the situation and also after sufficient labour force movement is allowed. Thus it is humbly requested that the Hon'ble NGT may kindly consider all the above facts in assessing the situation and allow more time for completion of the works.

The detailed work wise progress achieved as on 22.03.2020 comparing the same with the NGT committee report is herewith submitted for kind perusal.

2. The compliances have been elaborated below:


Chief Engineer (WWM)
BWSSB,
Cauvery Bhavan,
Bangalore.



I. **Execution of projects for setting up STPs and laying of sewerage network by 30.09.2020**

i. **Direction/Order dated 18.12.2019, of this Hon'ble Tribunal**

In para No.28 (i) Dated 18.12.2019 of the NGT order, it is stated that *"Timelines for execution of projects for setting up of STPs and laying of sewerage network may not be extended beyond 30.09.2020. If the works remains incomplete even till 30.09.2020, compensation will be liable to be paid @ Rs. 10 lakh per STP per month which may be liable to recovered from the erring officers, apart from adverse entries in their service records and other adverse action"*.

ii. **BWSSB Compliance:**

a. **150 MLD Capacity new Sewage Treatment Plant based on activated sludge process with BNR with Power generation (Date of completion 30.07.2020)**

The construction of this 150 MLD STP is taken up at the cost of Rs.297.37 Crore. Date of Completion is 30.07.2020. The overall progress as on 22.03.2020 is 76.90% against the Planned target of 91.14%. As per observation of the monitoring committee dated 06.03.2020, overall 75.21% progress is achieved against the planned target of 86.38%. the BWSSB states that the pending work will be completed by 30.07.2020


Chief Engineer (WWM)
BWSSB,
Cauvery Bhavan,



b. Construction of 210 MLD capacity ISPS at Koramangala Sports Complex – including O&M for 7 years (Date of completion 29.01.2020)

The ISPS is ready for operation but the sewerage will be pumped after completion of the 150 MLD STP i.e., 30.07.2020. As per observation of the monitoring committee dated 06.03.2020, ISPS is ready for operation but the sewerage will be pumped after completion of the 150 MLD STP.

c. Laying of 1800 mm dia raising main from 210 MLD ISPS to 150 MLD STP – S2D(a) of length 5.315 Km (Date of completion 07.01.2020)

As on 22.03.2020, 3830 RMT of pipeline work is completed as against 5315 RMT. As per observation in the monitoring committee report, laying of pipelines in the storm water drains (SWD) is very difficult as the location of the work in this drain is at the end of the valley carrying huge quantity of storm water. At present 3830 RMT of pipeline work is completed as against 5375 RMT.

d. Sarakki – 5.0 MLD STP at Sarakki lake (Date of completion August-2019)

It was completed and commissioned on 08.11.2019

e. Chikkabeguru – 5.0 MLD STP (Date of completion March-2020)


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The overall progress as on 22.03.2020 is 80.30% against the Planned target of 100.00%. As per observation in the monitoring committee report, the overall progress is 72.00% against the planned target of 92.00%. the work will be completed by 31.03.2020

f. Hulimavu – 10 MLD STP (Date of completion March,2020)

It has been completed and commissioned.

g. Augmenting sewage from Iblur side and conveying to Bellandur Amanikere STP (Laying of sewer sub main) (Date of completion 30.12.2020)

As on 22.03.2020 laying of 1357 RMT of pipeline is completed. As per observation in the monitoring committee report, about 950 mtrs out of 2425 mtrs of 900/600/450 mm dia RCC NP3 pipeline along the alignment is laid. Work is under progress.

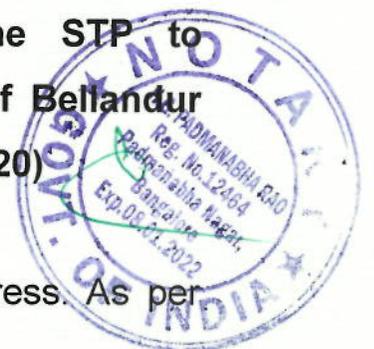
h. Agaram – 35 MLD STP (Date of completion Dec, 2019)

It has been completed and commissioned.

i. Waste water wet well – 32.5 MLD Capacity near the premises of 90MLD Bellandur Amanikhane STP to augment sewage from the adjoining areas of Bellandur Amanikhane STP (Date of completion 30.09.2020)

Earth work excavation for wet well portion is in progress. As per observation in the monitoring committee report dated 06-03-2020, work order is issued. It is planned to complete by 19.02.2021.


Chief Engineer (WWM)



j. Proper mechanism should be developed/placed it identify the blockages in the existing UGDs and to attend them mechanically

BWSSB has 165 Jetting cum suction machines and 40 de-silting machines to clean the UGD lateral network. Procurement of 10 more machines as planned is completed by February 2020 and the new machines are also put into operation.

The monitoring committee report dated 06.03.2020, observed that BWSSB is also having 6 High Pressure desilting machines and one recycler machine for cleaning of sub-mains and main sewers.

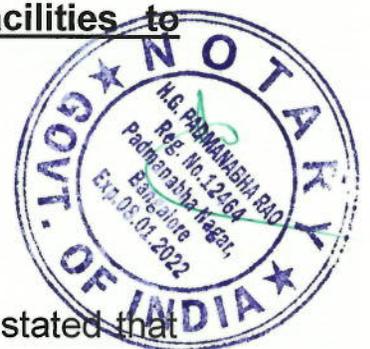
As planned additional 10 Jetting cum Suction machines have been procured in February-2020. Maintenance of sewer lines is done regularly based on the complaints and extensive, massive desilting of sewer lines will also be taken periodically to ensure proper flow of sewage.

II. Upgradation of all existing STPs with facilities to removal of Biological Nutrient Removal

i. Direction/Order of this Hon'ble Tribunal

In para No.14 Dated 18.12.2019 of the NGT order, it is stated that

"We also found that timelines fixed by this Tribunal have been unilaterally extended without any valid justification and no action has been taken against the erring officers on a specious plea that it was difficult to fix responsibility. Such approach is hardly compliant with the Rule of Law. We particularly disapprove the timeline for



upgradation of STPs with Biological Nutrient Removal (BNR) at 248 MLD STP at K&C Valley. The same must not go beyond 30.09.2020 but preferably be completed before 30.06.2020 although earlier timeline fixed by this Tribunal was 30.06.2019. No substantial work has been done in the last one year on this aspect.”

ii. BWSSB Compliance:

Based on the concept note developed Professors of IISc and in consultation with the consultants M/s CH2M Hill India Pvt. Ltd., appointed for upgradation of 248 MLD STP at K&C Valley, the estimate prepared for immediate action to achieve Biological Nutrient Removal in 248 MLD STP has been approved by Government of Karnataka including approval to take up the works from M/s KRIDL under 4G exemption. Proposal is also approved in Board meeting of BWSSB on 27.01.2020.

The work orders for consultancy for upgradation of the 248 MLD STP is issued to the consultants M/s CH2M Hill (India) Pvt. Ltd.

Also a letter to proceed with the work has been issued to M/s KRIDL for taking up the works.

In this regard M/sKRIDL have called tenders for procurement of equipments and instruments on 20-04-2020 with 29-04-2020 as the last date for submission of tenders, the bids were opened on 02-05-2020 and no tenderers have participated in the tender. 2nd call of the tender is uploaded on 11-05-2020.

As per the monitoring committee report dated 06.03.2020. The operating STPs of 90 MLD STP at Bellandur Amanikere, 60 MLD



STP at K&C Valley, 5 MLD STP at Sarakki and under construction STP's of 150 MLD at K&C Valley, 5 MLD at Chikkabegur, 10 MLD Hulimavu and 35 MLD STP at Agaram are with Biological Nutrient Removal process.

The working STPs at Cubbon Park and Lalbagh are Tertiary Treatment Plants.

For the 248 MLD (KC Valley), the approval of the State Government is obtained and a work order dated 03.03.2020 has been issued in favour of M/s KRIDL., to complete the work by 30-09-2020. Further, a work order has been issued to M/s CH2M Hill India Pvt. Ltd on 02.03.2020 for project management consultant services for the work of upgradation/rehabilitation of existing STPs at KC Valley. The works are expected to be completed by 30.09.2020 as reported by Chairman, BWSSB.

III. Interim remediation

i. **Order of this Hon'ble Tribunal**

In para No.28 (ii) Dated 18.12.2019 of the NGT order, it is stated that Bengaluru Water Supply and Sewerage Board (BWSSB) must ensure that no sewage/effluent is discharged into the lakes and till setting up of STPs, interim remediation must be done forthwith. Any default in this regard will result in requirement to pay compensation of Rs. 5 lakh per month per inlet into the lakes from 01.02.2020.


Chief Engineer (WWM)
BWSSB.



ii. BWSSB Compliance

Further to the discussions in the Monitoring committee meetings, site visits on 04.01.2020 and also in the meetings conducted by the Government Authorities at Chief Secretary and Additional Chief Secretary levels, Hon'ble NGT committee has instructed to take up the aeration works in the diversion channels done by BDA at HAL side, Y-Junction of Agara & Koramangala side channels, Iblur and on either sides of Varthur Lake.

BWSSB has installed aerating systems in the following 6 locations by 31.01.2020, through M/s KRIDL at the following locations:

- 1) HAL side & Kempapura inlet,
- 2) Agaram,
- 3) Koramangala inlet,
- 4) Iblur inlet coming under Bellandur lake and
- 5) Northern side of Varthur lake
- 6) Southern side of Varthur lake.



Same have been inspected by the NGT Monitoring Committee during their inspections on 21.01.2020.

Also, bio-remedial installations of artificial floating islands have been installed for the inline treatment. In order to comply with the time line of 01.02.2020 fixed in the orders of the NGT, the aerating systems in the 6 locations were installed before 31.01.2020 and same have


Chief Engineer (WWM)
BWSSB

been observed by the NGT Committee during their inspection of the said location on 21.01.2020.

Subsequently, in order to enhance the interim remediation artificial floating islands have also been installed.

Same have been observed by the NGT Committee during their inspection on 25.02.2020. NGT committee while reporting by mistake have reported the date of completion as 28-02-2020. Same has been brought to the knowledge of the NGT monitoring committee and they have also accepted to correct the mistake.

As per the monitoring committee report dated 06.03.2020, the peripheral diversion channels have been constructed by the BDA in both the lakes and sewage water is flowing through this channel. Entry of sewage water into these lakes have been stopped. Further, the BWSSB have installed aerating systems and has completed by 28.02.2020 at 1) HAL side and Kempapura inlet, 2) Agaram inlet, 3) Koramangala inlet, 4) Iblur inlet coming under Bellandur Lake, 5) Northern and 6) Sothern side of Varthur lake for inline treatment of sewage. Further, in addition the BWSSB is also installing artificial floating islands.

It is submitted that during the rainy season, rain water of the catchment area of KC Valley flows through the Bellandur and Varthur lakes. In the past, flooding in the low laying habitat areas have been reported during the monsoon. The State Government (BDA and BBMP) should take appropriate measures during the de-


Chief Engineer (WWM)
BWSSB,



silting period so that no adverse impact on de-silting as well as flooding in habitat areas take place.

IV. Disconnections to ensure that no treated effluent is discharged into BWSSB UGD network

i. Order of this Hon'ble Tribunal

In para No.28 (iii) Dated 18.12.2019 of the NGT order, it is stated that *"BWSSB may further ensure that treated water is not discharged into the UGB network. Action may be taken against persons responsible for having allowed this to be done earlier resulting into loss of Rs. 2 Lakhs per day i.e. Rs. 60 Lakhs per month and more than Rs. 7 Crore per year without any justification whatsoever."*

ii. BWSSB Compliance

As per the Hon'ble NGT order BWSSB may further ensure that treated water is not discharged into the UGD network. the list provided by KSPCB for 496 buildings having STPs has been inspected by BWSSB engineers and out of 496 buildings 109 buildings UGD connections are disconnected, there is no BWSSB UGD network near 378 buildings, 2 buildings are beyond the 110 village limits of BBMP, 5 buildings addresses are repeated in the list, 1 building address is not traceable and 1 building does not have STP.


Chief Engineer (WWM)
BWSSB,
Bangalore



BWSSB is identifying the sources of discharge of sewage and will disconnect water supply and UGD connections of the defaulting establishments and also send a complaint to KSPCB. If the defaulting establishment is using ground water then the complaint has also to be booked with KSPCB for its action.

Further, the treated water was allowed as per the conditions stipulated in the order of the consent issued by KSPCB. Under the circumstances, BWSSB request not to take any action against its officials.

As per the monitoring committee report dated 06.03.2020, the BWSSB submits that the excess treated water was allowed to be discharged in the UGD network as per the conditions stipulated in the consent for operation issued to private STPs by KSPCB. After the orders of NGT, the BWSSB in consultation with KSPCB, the connections given for letting treated water to UGDs have been disconnected for 109 units (out of 496 units, in 109 units UGD connections are disconnected; there is no BWSSB UGD network near 378 units; 2 units are beyond the 110 villages limits of BBMP; 5 units addresses are repeated in the list; 1 unit address is not traceable and 1 unit does not have STP). The ACS, UDD, submits that since, treated water was allowed as per the conditions in the order of consent to operate, no action can be taken against the officials of BWSSB in this matter.


Chief Engineer (WWM)
BWSSB,



In response to the above, the Member Secretary, KSPCB, reports that from the list of 109 Residential/Commercial project total quantity of sewage generated is about 11.462 MLD, out of which by utilizing treated sewage for secondary usage viz... toilet flushing, floor washing, vehicle washing and for gardening there is an excess treated sewage of about 4.58 MLD. At present BWSSB is operating 7 sewage treatment plant in Bellandur catchment and 3 more are under stabilization. Total capacity of the 7 operating STP's is 448 MLD and 3 STP's under stabilization is about 50 MLD.

It indicates that the volumetric load from discharge of excess treated sewage into BWSSB UGD is 1.03%. This may be considered as small quantity. The Member Secretary submits that their officers/officials are doing regular monitoring and taking actions to prevent the pollution. He has requested that in this background, no action against the officials may be taken. The NGT is requested to take a view in the above facts and circumstances.

V. To properly design UGD network so as to feed the existing STPs to their full capacity and also to the STPs under construction treated water should be reused.

i. Order of this Hon'ble Tribunal

In para No.16 Dated 18.12.2019 of the NGT order, it is stated that We are informed that about 256.7 MLD untreated sewage is entering the lake from five locations which is nothing but a criminal offence which is required to be checked on war footing and violators of law brought to justice, erring officer being appropriately dealt with



under the civil, criminal and service law with a view to uphold the Rule of Law. There is large scale breach of public duties by concerned Authorities dealing with the subject and earlier observations of this Tribunal have fallen on deaf ears and blatantly flouted.

ii. BWSSB Compliance

Details of valley wise works taken up are:

To stop the sewage entering natural drains at 294 locations are identified where sewage is entering into SWD. The work is under progress.

Details of valley wise works taken up are:

1. HAL SWD (Challaghatta Valley) – Totally 23 works are to be taken up for augmenting this flow – Out of which 10 works completed and 10 MLD flow is increased. After completing balance 13 works by September-2020, balance 38 MLD can be augmented.

2. Koramangala and Agaram Valley Totally 48 works are to be taken up for augmenting this flow – Out of which 30 works and the other linking at Mahindra Showroom is completed and 72.44 MLD flow has increased. After completing balance 18 works by September-2020, balance sewage can be augmented.

3. Iblur Catchment area



Chief Engineer (WWM)

As on 11.05.2020 out of 2425 mtrs of pipeline, laying of 1357 RMT of pipeline 900/600/450 mm dia RCC NP3 pipeline along the alignment is laid, work is in progress.

4. Kempapura Catchment area

About 950 mtrs of 300 mm dia RCC NP3 pipeline along the alignment is laid, work is in progress to convey the sewage generated in this area to Bellandur Amanikere STP.

Details of flow after completion of total of 39 works out of 74 works proposed for linking

Location	Flow Measurements as on April-2019 (in MLD)	Flow Measurements as on March-2020 (in MLD)	Difference augmented to STP (in MLD)
HAL	48.60	31.40	-17.20
Agaram & Koramangala	179.50	114.26	-65.24
218 MLD STP	170	180	10
60 MLD STP	22	51	29
30 MLD STP	26	30	4
90 MLD STP	30	70	40
Total	476.10	476.66	

As per the monitoring committee report dated 06.03.2020, to stop the sewage entering natural drains at 294 locations are identified where sewage is entering into SWD. The work is under progress.

With regards to reuse of the treated water, BWSSB has envisaged the utilization as below:

Sl. No	Name of the STP	Capacity (in MLD)	Quantity committed to Minor Irrigation Department (in MLD)	Remarks



A		Existing STPs		
1	K & C Valley	218	218	
2		30	30	
3		60	60	
4	Bellandur Ammanikhane	90	90	
5	Kadabeesanah alli	50	-	Committed to KIADB.
6	Sarakki (Recently commissioned)	5	4	
Total of Existing STPs		453	402	
B		Under Construction STPs		
7	Agara	35	30	
8	K & C Valley	150	120	
9	Hulimavu	10	9	
10	Chikkabegur	5	4	
Total of Under Construction STPs		200	163	
Total		653	565	

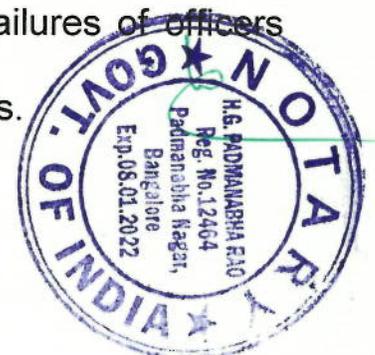
For, Iblur work the observations is about 950 mtrs out of 2425 mtrs of 900/600/450 mm dia RCC NP3 pipeline along the alignment is laid. Work is under progress.

VI. Action against erring officers

i. Order of this Hon'ble Tribunal

In para No.28 (vi) Dated 18.12.2019 of the NGT order, it is stated that "Action against erring officers which has not yet been taken must be initiated forthwith as already directed. Failures of officers still in service should be duly reflected in their ACRs.

ii. BWSSB Compliance



2
Chief Engineer (WWM),
BWSSB,

Officers who have worked in the prescribed period have been identified and show cause notices have been issued.

As per the monitoring committee report dated 06.03.2020, The ACS (UDD), of State Government has submitted the list of officers who were found responsible for failure in their duties to maintain the lakes. He submits that notices have been issued for initiating the action against them. The name of officers with departments is listed here under:

2) BWSSB

Sl. No.	Name	Designation
1	S.M. Basavaraju	Chief Engineer (14.11.2006 to 08.04.2013) & 10.05.2013 to 29.03.2014)
2	S.M. Ramakrishna	Chief Engineer (29.03.2014 to 11.06.2013) & as Chief Engineer WWM (I/c) & (11.06.2014 to 31.07.2014) as Chief Engineer WWM
3	S.R. Roopa Kumar	Additional Chief Engineer (31.10.2007 to 05.06.2008)
4	S.P. Rudra Murthy	Additional Chief Engineer (05.06.2008 to 13.06.2012)
5	V. Mahesh	Additional Chief Engineer (27.03.2013 to 10.07.2015)
6	K.R. Manjunath	Additional Chief Engineer (10.07.2015 to 28.10.2016)
7	B.M. Purushotham	Executive Engineer (29.10.2007 to 23.05.2008)
8	C. Abdul Nazir	Executive Engineer (23.05.2008 to 04.01.2012)
9	B.N. Sidda Gangaiah	Executive Engineer (04.01.2012 to 31.08.2012) & from 31.08.2012 to 15.11.2012
10	C.C. Putta Mallappa	Executive Engineer (15.11.2012 to 26.08.2013)
11	B.S.C. Soma Shekar	Executive Engineer (26.08.2013 to 07.06.2014)



DEPONENT
Chief Engineer (WWM)
BWSSB, 18
Cauvery Bhavan,
Bangalore

Verification

Verified at *Bangalore* on this *12th* day of *may*, 2020, that the contents of the above Affidavit are true and correct to my personal knowledge and on the information received and delivered, are believed to be true and nothing material has been concealed.


DEPONENT

SWORN TO BEFORE ME

H.G. PADMANABHA RAO
ADVOCATE & NOTARY PUBLIC
GOVERNMENT OF INDIA
Apt. F2, Rashmi Enclave
7th 2nd Main, Padmanabha Nagar,
BANGALOR - 560 070



Sl. No. <i>4</i>	Vol. <i>V</i>
Page <i>3</i>	Date <i>May 12, 2020</i>

12 MAY 2020

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 125 OF 2017

IN THE MATTER OF :-

Court on its own Motion

... Applicant(s)

:: VERSUS ::

State of Karnataka

... Respondent(s)

Compliance report in respect of the directions issued by this Hon'ble Tribunal on 18.12.2019 in Suo Moto Application No.125/2017 and O.A 217/2017 regarding restoration of SI Belandur, Varthur and Agara Lake in respect of BWSSB

In view of the COVID-19, the Hon'ble Government of India has declared Nationwide Lock Down since 23.03.2020 onwards. Hence, there had been no progress of work from 24.03.2020 upto 14.04.2020. Further, vide order No. 15.04.2020 Department of Health and Family welfare, Government of India has classified Bengaluru urban under Red hot zone. Under the circumstances, the restrictions were continued till 03.05.2020 and as such though movement of non essential goods vehicles were permitted still mainly the necessary cement and steel for the constructional activities could not be arranged because of shut down of the manufacturing units.

The type of constructional activities for STP requires skilled labours for centering, shuttering, installation of electromechanical equipments etc. Almost all the skilled labours were engaged by the contractor from the states of Jharkhand, Chhattisgarh, Bihar, West Bengal and Odisha. The Government of India in its directions on 29.04.2020 has allowed in situ activity for constructional purposes with guidelines to maintain social distance and other precautionary measures as per stipulations. Due to this, the contractor has actually started mobilizing the work force to the site and had also placed orders for constructional materials. However, physical activities in the site had been started on 02.05.2020, as the steel and cement reached the site on those days.

In the meanwhile Government of India in its order dated 02.05.2020 permitted the movement of migrant workers who want to go to their residences. Due to which most of the migrant workers from other states have moved out of the site and have gone to their native places. On the other hand Bangalore being in the Red zone no labourers from any other districts is allowed to enter Bangalore. This has resulted in acute shortage of labour force. Hence, the timelines fixed for the identified works for Bellandur and Varthur lakes may not be achievable. Also, at present the probable date of completion of all the works cannot be proposed till situation with respect to labourers and materials becomes clear.

Under the circumstances, the exact timeline required for completion of the work can only be estimated after substantial easing out of the situation and also after sufficient labour force movement is allowed. Thus it is humbly requested that the Hon'ble NGT may kindly consider all the above facts in assessing the situation and allow more time for completion of the works.

The detailed work wise progress achieved as on 22.03.2020 comparing the same with the NGT committee report is herewith submitted for kind perusal.

Sl. No.	Directions/Recommendations issued by this Hon'ble Tribunal vide Order Dated 18.12.2019	Time line fixed for execution of the action plan by this Hon'ble Tribunal vide order dated 18.12.2019	Compliance / Status of the works		Observations as per Monitoring Committee report dated 06.03.2020	Remarks
			Name of the work/activity/others	Status as on 22.03.2020		
1	In para No.28 (i) Dated 18.12.2019 of the NGT order, it is stated that "Timelines for execution of projects for setting up of STPs and laying of sewerage network may not be extended beyond 30.09.2020. If the works remains incomplete even till 30.09.2020, compensation will be liable to be paid @ Rs. 10 lakh per STP per month which may be liable to recovered from the erring officers, apart from adverse entries in their service records and other adverse action".	30.09.2020	a. 150 MLD Capacity new Sewage Treatment Plant based on activated sludge process with BNR with Power generation Date of completion 30.07.2020	The overall progress as on 22.03.2020 is 76.90% against the Planned target of 91.14%.	Overall 75.21% is progress is achieved against the planned target of 86.38%, the BWSSB states that the pending work will be completed by 30.07.2020	The detailed overall progress report is enclosed in page No. 2 to 4, Annexure-II. The lagging of progress is mainly civil works and installation of plant and machineries. The progress on the work is closely monitored and the work will be completed. Progress Report enclosed in Annexure-II Pg. 2 to 4 Photographs enclosed in Annexure-III pg. 2 to 8 Inview of the Covid-19 situation the timeline for completion of the work will go beyond.
			b. Construction of 210	The ISPS is ready for	The ISPS is ready for operation. But the sewage will be	Progress Report

Sl. No.	Directions/Recommendations issued by this Hon'ble Tribunal vide Order Dated 18.12.2019	Time line fixed for execution of the action plan by this Hon'ble Tribunal vide order dated 18.12.2019	Compliance / Status of the works		Observations as per Monitoring Committee report dated 06.03.2020	Remarks
			Name of the work/activity/others	Status as on 22.03.2020		
			MLD capacity ISPS at Koramangala Sports Complex - including O&M for 7 years. Date of completion 29.01.2020	operation. But the sewage will be pumped after completion of the 150 MLD STP i.e. 30.07.2020.	pumped after completion of the 150 MLD STP i.e. 30.07.2020	enclosed in Annexure-II Pg. 6 to 7 Photographs enclosed in Annexure-III pg. 10 to 13
			c. Laying of 1800 mm dia raising main from 210 MLD ISPS to 150 MLD STP - S2D(a) of length 5.315 Km Date of completion 07.01.2020	Laying of pipelines in the storm water drains (SWD) is very difficult as the location of the work in this drain is at the end of the valley carrying huge quantity of storm water. At present 3830 RMT of pipeline work is completed as against 5315 RMT.	Laying of pipelines in the storm water drains (SWD) is very difficult as the location of the work in this drain is at the end of the valley carrying huge quantity of storm water. At present 3500 RMT of pipeline work is completed as against 5315 RMT.	Progress Report enclosed in Annexure-II Pg. 9 Photographs enclosed in Annexure-III pg. 15 to 18 Due to loss of time during the summer inview of the Covid-19 situation the work has not progressed much. As the work is to be taken up in the storm water drain and due to monsoons this work

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			Name of the work/activity/others	Status as on 22.03.2020		
			d. Sarakki – 5.0 MLD STP at Sarakki lake	Date of completion August-2019	Completed and commissioned on 08.11.2019.	can be started only after October 2020. Under the circumstances the timeline for completion of the work will go beyond. Presently the treated water is let into Sarakki Lake. Photographs enclosed in Annexure-III pg. 20 to 21
			e. Chikkabeguru – 5.0 MLD STP Date of completion March-2020	The overall progress as on 22.03.2020 is 80.30% against the Planned target of 100.00%.	The overall progress is 72.00% against the planned target of 92.00%. the work will be completed by 31.03.2020	Progress Report enclosed in Annexure-II Pg. 15 Photographs enclosed in Annexure-III pg. 23 to 25 Inview of the Covid-19 situation the timeline for completion of the work will go beyond.

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			Name of the work/activity/others	Status as on 22.03.2020		
			Date of completion March-2020			Hulimavu Lake. Photographs enclosed in Annexure-III pg. 27 to 30
			g. Augmenting sewage from Iblur side and conveying to Bellandur Amanikere STP (Laying of sewer sub main) Date of completion 30.12.2020	As on 22.03.2020 laying of 1357 RMT of pipeline is completed	About 950 mtrs out of 2425 mtrs of 900/600/450 mm dia RCC NP3 pipeline along the alignment is laid. Work is under progress. The work is planned to be completed by 30-06-2020.	Laying of balance 1068 mtrs of pipeline will be completed after case out of Covid 19 situation. Inview of the Covid-19 situation the timeline for completion of the work will go beyond.
			h. Agaram - 35 MLD STP Date of completion Dec-2019	Completed and commissioned	The STP is put into operation, presently stabilization of process is under progress. The overall progress is 97.24% against the planned target of 100.00%	Presently the treated water is let into Agaram Lake. Photographs enclosed in Annexure-III pg. 32 to 34
			i. Waste water wet well - 32.5 MLD Capacity near the premises of 90MLD Bellandur Amanikere STP to augment sewage from the adjoining areas of	Earth work excavation for wet well portion is in progress.	Work order is issued. It is planned to complete by 19.02.2021.	To comply with NGT orders the period of completion has been reduced from 1 year to 7 months and the work order is issued accordingly to complete

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			Bellandur Amanikhane STP Date of completion 30.09.2020			the work before 30.09.2020. However, Inview of the Covid-19 situation the timeline for completion of the work will go beyond.
			j. A proper mechanism should be developed/placed it identify the blockages in the existing UGDs and to attend them mechanically.	BWSSB has 165 Jetting cum suction machines and 40 de-silting machines to clean the UGD lateral network. Procurement of 10 more machines as planned is completed by February 2020 and the new machines are also put into operation.	BWSSB has 165 Jetting cum suction machines and 40 de-silting machines to clean the UGD lateral network. 10 more machines are under procurement and by February 2020, BWSSB will be in a position clear the manholes once in a year. 6 High Pressure desilting machines and one recycler machine are engaged in cleaning of sub-mains and main sewers.	As planned additional 10 Jetting cum Suction machines have been procured in February-2020. Maintenance of sewer lines is done regularly based on the complaints and extensive, massive desilting of sewer lines will also be taken periodically to ensure proper flow of sewage.
2	In para No.14 Dated 18.12.2019 of the NGT order, it is stated that We also found that timelines fixed by this Tribunal have been unilaterally extended without any valid justification and no action	30.09.2020	Proposal for upgradation of all existing STPs with facilities to removal of Biological Nutrient Removal at 248 MLD	The Hon'ble NGT has clearly stated that 248 MLD capacity STPs at K&C Valley have to be made BNR compliant by 30-09-2020. Based on the	The operating STPs of 90 MLD STP at Bellandur Amanikere, 60 MLD STP at K&C Valley, 5 MLD STP at Sarakki and under construction STP's of 150 MLD at K&C Valley, 5 MLD at Chikkabegur, 10 MLD Hulumavu and 35 MLD STP at Agaram are with Biological Nutrient Removal process.	In order to comply for the NGT orders BWSSB is immediately taking up necessary works for achieving BNR by

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	has been taken against the erring officers on a specious plea that it was difficult to fix responsibility. Such approach is hardly compliant with the Rule of Law. We particularly disapprove the timeline for upgradation of STPs with Biological Nutrient Removal (BNR) at 248 MLD STP at K&C Valley. The same must not go beyond 30.09.2020 but preferably be completed before 30.06.2020 although earlier timeline fixed by this Tribunal was 30.06.2019. No substantial work has been done in the last one year on this aspect.		STP at K&C Valley.	concept note developed. Professors of IISc and in consultation with the consultants M/s CH2M Hill India Pvt. Ltd., appointed for upgradation of 248 MLD STP at K&C Valley, the estimate prepared for immediate action to achieve Biological Nutrient Removal in 248 MLD STP has been approved by Government of Karnataka including approval to take up the works from M/s KRIDL under 4G exemption. Proposal is also approved in Board meeting of BWSSB on 27.01.2020. The work orders for consultancy for upgradation of the 248 MLD STP is issued to the.	The working STPs at Cubbon Park and Lalbagh are Tertiary Treatment Plants. For the 248 MLD (KC Valley), the approval of the State Government is obtained and a work order dated 03.03.2020 has been issued in favour of M/s CH2M Hill (India) Pvt. Ltd., on 02.03.2020 for project management consultant services for the work of upgradation/rehabilitation of existing STPs at KC Valley. The works are expected to be completed by 30.09.2020 as reported by Chairman, BWSSB.	30.09.2020, which will be part and parcel of the entire upgradation works. The entire upgradation work other than BNR along with Bio-solids handling will be taken up simultaneously by floating tenders. Inview of the covid-19 lockdown almost all the industries manufacturing specialized equipments like blowers, diffusers, screens, DO meters etc are not working. Under the circumstances the tenderers will not be in a position to ascertain the rates of the materials. The tenderers will not be in a position to quote the tenders. However the

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				consultants M/s CHZM Hill (India) Pvt. Ltd. Also a letter to proceed with the work has been issued to M/s KRIDL for taking up the works. In this regard M/s.KRIDL have called tenders for procurement of equipments and instruments on 20-04-2020 with 29-04-2020 as the last date for submission of tenders, the bids were opened on 02-05-2020 and no tenderers have participated in the tender. 2 nd call of the tender is uploaded on 11-05-2020.		2 nd call of the tender has been uploaded with 20-05-2020 as the last date for bidding. Under the circumstances the timeline for completion of the work will go beyond.
3	In para No.28 (ii) Dated 18.12.2019 of the NGT order, it is stated that Bangalore Water Supply and Sewerage Board (BWSSB) must ensure that	01.02.2020	Interim remediation.	Further to the discussions in the Monitoring committee meetings, site visits on 04.01.2020 and also in the meetings	The peripheral diversion channels have been constructed by the BDA in both the lakes and sewage water is flowing through this channel. Entry of sewage water into these lakes have been stopped. Further, the BWSSB have installed aerating systems and has	In order to comply with the time line of 01.02.2020 fixed in the orders of the NGT, the aerating systems in

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	no sewage/effluent is discharged into the lakes and till setting up of STPs, interim remediation must be done forthwith. Any default in this regard will result in requirement to pay compensation of Rs. 5 lakh per month per inlet into the lakes from 01.02.2020.			conducted by the Government Authorities at Chief Secretary and Additional Chief Secretary levels, Hon'ble NGT committee has instructed to take up the aeration works in the diversion channels done by BDA at HAL side, Y-Junction of Agara & Koramangala side channels, Iblur and on either sides of Varthur Lake. BWSSB has installed aerating systems in the following 6 locations by 31.01.2020, through M/s KRIDL at the following locations: 1) HAL side & Kempapura inlet, 2) Agaram,	completed by 28.02.2020 at 1) HAL side and Kempapura inlet, 2) Agaram inlet, 3) Koramangala inlet, 4) Iblur inlet coming under Bellandur Lake, 5) Northern and 6) Sothern side of Varthur lake for inline treatment of sewage. Further, in addition the BWSSB is also installing artificial floating islands. It is submitted that during the rainy season, rain water of the catchment area of KC Valley flows through the Bellandur and Varthur lakes. In the past, flooding in the low laying habitat areas have been reported during the monsoon. The State Government (BDA and BBMP) should take appropriate measures during the de-silting period so that no adverse impact on de-silting as well as flooding in habitat areas take place.	the 6 locations were installed before 31.01.2020 and same have been observed by the NGT Committee during their inspection of the said location on 21.01.2020. Subsequently, in order to enhance the interim remediation artificial floating islands have also been installed. Same have been observed by the NGT Committee during their inspection on 25.02.2020. NGT committee while reporting by mistake have reported the date of completion as 28-02-2020. Same has been brought to the knowledge of the

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4	In para No.28 (iii) Dated 18.12.2019 of the NGT order, it is stated that "BWSSB may further ensure that treated water is not discharged into the UGB network. Action may be taken against persons responsible for having allowed this to be done earlier resulting into loss of			<p>3) Koramangala inlet, 4) Iblur inlet coming under Bellandur lake and 5) Northern & 6) Southern side of Varthur lake.</p> <p>Same have been inspected by the NGT Monitoring Committee during their inspections on 21.01.2020.</p> <p>Also, bio-remedial installations of artificial floating islands have been installed for the inline treatment.</p>		<p>NGT monitoring committee and they have also accepted to correct the mistake. Photographs enclosed in Annexure-III pg. 36 to 52</p>
			<p>Disconnections to ensure that no treated effluent is discharged into BWSSB UGD network.</p>	<p>The BWSSB submits that the excess treated water was allowed to be discharged in the UGD network as per the conditions stipulated in the consent for operation issued to private STPs by KSPCB. After the orders of NGT, the BWSSB in consultants with KSPCB, the connections given for letting treated water to UGDs have been disconnected for 109 units (out of 496 units, in 109 units UGD connections are disconnected; there is no BWSSB UGD network near 378 units; 2 units are</p>	<p>BWSSB has disconnected the UGD connections of buildings having STPs who are letting excess treated water into UGD network. Further, BWSSB has already written to</p>	

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	Rs. 2 Lakhs per day i.e. Rs. 60 Lakhs per month and more than Rs. 7 Crore per year without any justification what so ever.			<p>BWSSB engineers and out of 496 buildings 109 buildings UGD connections are disconnected, there is no BWSSB UGD network near 378 buildings, 2 buildings are beyond the 110 village limits of BBMP, 5 buildings addresses are repeated in the list, 1 building address is not traceable and 1 building does not have STP.</p> <p>BWSSB is identifying the sources of discharge of sewage and will disconnect water supply and UGD connections of the defaulting establishments and also send a complaint to KSPCB. If the defaulting</p>	<p>beyond the 110 villages limits of BBMP; 5 units addresses are repeated in the list; 1 unit address is not traceable and 1 unit does not have STP). The ACS, UDD, submits that since, treated water was allowed as per the conditions in the order of consent to operate, no action can be taken against the officials of BWSSB in this matter.</p> <p>In response to the above, the Member Secretary, KSPCB, reports that from the list of 109 Residential/Commercial project total quantity of sewage generated is about 11.462 MLD, out of which by utilizing treated sewage for secondary usage viz... toilet flushing, floor washing, vehicle washing and for gardening there is an excess treated sewage of about 4.58 MLD. At present BWSSB is operating 7 sewage treatment plant in Bellandur catchment and 3 more are under stabilization. Total capacity of the 7 operating STP's is 448 MLD and 3 STP's under stabilization is about 50 MLD.</p> <p>It indicates that the volumetric load from discharge of excess treated sewage into BWSSB UGD is 1.03%. This may be considered as small quantity. The Member Secretary submits that their officers/officials are doing regular monitoring and taking actions to prevent the pollution. He has requested that in this background, no</p>	<p>KSPCB authorities informing them that KSPCB to see that private STPs are functioning as per discharge standards.</p>

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				<p>establishment is using ground water then the complaint has also to be booked with KSPCB for its action.</p> <p>Further, the treated water was allowed as per the conditions stipulated in the order of the consent issued by KSPCB. Under the circumstances, BWSSB request not to take any action against its officials.</p>	<p>Observations as per Monitoring Committee report dated 06.03.2020.</p> <p>action against the officials may be taken. The NGT is requested to take a view in the above facts and circumstances.</p>	

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5	In para No.16 Dated 18.12.2019 of the NGT order, it is stated that We are informed that about 256.7 MLD untreated sewage is entering the lake from five locations which is nothing but a criminal offence which is required to be checked on war footing and violators of law brought to justice, erring officer being appropriately dealt with under the civil, criminal and service law with a view to uphold the Rule of Law. There is large scale breach of public duties by concerned Authorities dealing with the subject and earlier observations of this Tribunal have fallen on deaf ears and blatantly flouted.	30.09.2020	To properly design UGD network so as to feed the existing STPs to their full capacity and also to the STPs under construction treated water should be reused.	<p>Details of valley wise works taken up are:</p> <p>1. HAL SWD (Challaghatta Valley) – Totally 23 works are to be taken up for augmenting this flow – Out of which 10 works completed and 10 MLD flow is increased. After completing balance 13 works balance 38 MLD can be augmented.</p> <p>2. Koramangala and Agaram Valley Totally 48 works are to be taken up for augmenting this flow – Out of which 30 works and the other linking at Mahindra</p>	<p>The flow in the SWD's were measured in the month of April-2019 and the details of flow are as follows:</p> <p>HAL-48.60 Agaram & Koramangala (Y-Junction)-179.50 Total-228.10 MLD.</p> <p>The flow details of STPs at K&C Valley, Bellandur on the day of measurement were, 218 MLD-170 MLD 60 MLD-22 MLD 30 MLD-26 MLD 90 MLD-30 MLD Total-248 MLD After carrying out major interlinking/new pipeline works on the upstream side, the flow was measured in the 1st week of March-2020. the details are as follows:</p>																																																																																
<p>Observations as per Monitoring Committee report dated 06.03.2020</p> <p>To stop the sewage entering natural drains at 294 locations are identified where sewage is entering into SWD. The work is under progress. With regards to reuse of the treated water, BWSSB has envisaged the utilization as below:</p> <table border="1"> <thead> <tr> <th>Sl. No</th> <th>Name of the STP</th> <th>Capacity (in MLD)</th> <th>Quantity committed to Minor Irrigation Department (in MLD)</th> <th>Remarks</th> </tr> </thead> <tbody> <tr> <td colspan="5">A. Existing STPs.</td> </tr> <tr> <td>1</td> <td>K & C Valley</td> <td>218</td> <td>218</td> <td></td> </tr> <tr> <td>2</td> <td>Bellandur</td> <td>30</td> <td>30</td> <td></td> </tr> <tr> <td>3</td> <td>Annambhane</td> <td>60</td> <td>60</td> <td></td> </tr> <tr> <td>4</td> <td>Kadabeesamathi</td> <td>90</td> <td>90</td> <td></td> </tr> <tr> <td>5</td> <td>Sarakti (Recently commissioned)</td> <td>30</td> <td>-</td> <td>Committed to KIADB.</td> </tr> <tr> <td>6</td> <td></td> <td>5</td> <td>4</td> <td></td> </tr> <tr> <td colspan="5">Total of Existing STPs -453-</td> </tr> <tr> <td colspan="5">B. Under Construction STPs</td> </tr> <tr> <td>7</td> <td>Agara</td> <td>55</td> <td>30</td> <td></td> </tr> <tr> <td>8</td> <td>K & C Valley</td> <td>150</td> <td>120</td> <td></td> </tr> <tr> <td>9</td> <td>Hulimavu</td> <td>10</td> <td>9</td> <td></td> </tr> <tr> <td>10</td> <td>Chikkabegur</td> <td>5</td> <td>4</td> <td></td> </tr> <tr> <td colspan="5">Total of Under Construction STPs.</td> </tr> <tr> <td colspan="2">Total</td> <td>653</td> <td>565</td> <td></td> </tr> </tbody> </table> <p>Details of flow after completion of total of 39 works out of 74 works proposed for linking</p>					Sl. No	Name of the STP	Capacity (in MLD)	Quantity committed to Minor Irrigation Department (in MLD)	Remarks	A. Existing STPs.					1	K & C Valley	218	218		2	Bellandur	30	30		3	Annambhane	60	60		4	Kadabeesamathi	90	90		5	Sarakti (Recently commissioned)	30	-	Committed to KIADB.	6		5	4		Total of Existing STPs -453-					B. Under Construction STPs					7	Agara	55	30		8	K & C Valley	150	120		9	Hulimavu	10	9		10	Chikkabegur	5	4		Total of Under Construction STPs.					Total		653	565		
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				linking at Mahindra Showroom is completed and 72.44 MLD flow has increased. After completing balance 18 works by September-2020, balance sewage can be augmented.	74 works proposed for linking	<p>HAL-31.4 MLD Agaram & Koramangala (Y-Junction)-114.26 Total-145.66 MLD</p> <p>The flow details of STP's at K&C Valley, Bellandur on the day of measurement were, 218 MLD-180 MLD 60 MLD-51 MLD 30 MLD-30 MLD 90 MLD-70 MLD Total-331 MLD</p> <p>As can be seen from the above, it is clear that the flow in the SWD to an extent of 82.44 MLD has been reduced and same are being augmented to STP's.</p>																															
			<p>3. Iblur Catchment area As on 11.05.2020 out of 2425 mtrs of pipeline, laying of 1357 RMT of pipeline 900/600/450 mm</p>	<p>About 950 mtrs out of 2425 mtrs of 900/600/450 mm dia RCC NP3 pipeline along the alignment is laid. Work is under progress. The work is planned to be completed by 30-06-2020.</p>	<table border="1"> <thead> <tr> <th>Location</th> <th>Flow Measurements as on April-2019 (in MLD)</th> <th>Flow Measurements as on March-2020 (in MLD)</th> <th>Difference augmented to STP (in MLD)</th> </tr> </thead> <tbody> <tr> <td>HAL</td> <td>48.60</td> <td>31.40</td> <td>-17.20</td> </tr> <tr> <td>Agaram & Koramangala</td> <td>179.50</td> <td>114.26</td> <td>-65.24</td> </tr> <tr> <td>218 MLD STP</td> <td>170</td> <td>180</td> <td>10</td> </tr> <tr> <td>60 MLD STP</td> <td>22</td> <td>31</td> <td>29</td> </tr> <tr> <td>30 MLD STP</td> <td>26</td> <td>30</td> <td>4</td> </tr> <tr> <td>90 MLD STP</td> <td>30</td> <td>70</td> <td>40</td> </tr> <tr> <td>Total</td> <td>476.10</td> <td>476.66</td> <td></td> </tr> </tbody> </table>	Location	Flow Measurements as on April-2019 (in MLD)	Flow Measurements as on March-2020 (in MLD)	Difference augmented to STP (in MLD)	HAL	48.60	31.40	-17.20	Agaram & Koramangala	179.50	114.26	-65.24	218 MLD STP	170	180	10	60 MLD STP	22	31	29	30 MLD STP	26	30	4	90 MLD STP	30	70	40	Total	476.10	476.66	
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6	In para No.28 (vi) Dated 18.12.2019 of the NGT order, it is stated that "Action against erring officers which has not yet been taken must be initiated forthwith as already directed. Failures of officers still in service should be duly reflected in their ACRs.		Action against erring officers	<p>dia RCC NP3 pipeline along the alignment is laid, work is in progress.</p> <p>4. Kempapura Catchment area About 950 mtrs. of 300 mm dia RCC NP3 pipeline along the alignment is laid, work is in progress to convey the sewage generated in this area to Bellandur Amanikere STP.</p> <p>Officers who have worked in the prescribed period have been identified and show cause notices have been issued</p>	<p>Observations as per Monitoring Committee report dated 06.03.2020</p> <p>The work will be completed after ease out of Covid 19 situation.</p> <p>Inview of the Covid-19 situation the timeline for completion of the work will go beyond.</p>						
				<p>The ACS (UDD), of State Government has submitted the list of officers who were found responsible for failure in their duties to maintain the lakes. He submits that notices have been issued for initiating the action against them. The name of officers with departments are listed here under:</p> <p>2) BWSSB</p> <table border="1"> <thead> <tr> <th>Sl. No.</th> <th>Name</th> <th>Designation</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>S.M. Basavaraju</td> <td>Chief Engineer (14.11.2006 to 08.04.2013) & 10.05.2013 to 29.03.2014)</td> </tr> </tbody> </table>	Sl. No.	Name	Designation	1	S.M. Basavaraju	Chief Engineer (14.11.2006 to 08.04.2013) & 10.05.2013 to 29.03.2014)	
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Sl. No.	Directions/Recommendations issued by this Hon'ble Tribunal vide Order Dated 18.12.2019	Time line fixed for execution of the action plan by this Hon'ble Tribunal vide order dated 18.12.2019	Compliance / Status of the works		Remarks																				
			Name of the work/activity/others	Status as on 22.03.2020																					
				<table border="1"> <thead> <tr> <th></th> <th>Engineer WWM</th> </tr> </thead> <tbody> <tr> <td>3</td> <td>S.R. Roopa Kumar Additional Chief Engineer (31.010.2007 to 05.06.2008)</td> </tr> <tr> <td>4</td> <td>S.P. Rudra Murthy Additional Chief Engineer (05.06.2008 to 13.06.2012)</td> </tr> <tr> <td>5</td> <td>V. Mahesh Additional Chief Engineer (27.03.2013 to 10.07.2015)</td> </tr> <tr> <td>6</td> <td>K.R. Manjunath Additional Chief Engineer (10.07.2015 to 28.10.2016)</td> </tr> <tr> <td>7</td> <td>B.M. Purushotham Executive Engineer (29.10.2007 to 23.05.2008)</td> </tr> <tr> <td>8</td> <td>C. Abdul Nazir Executive Engineer (23.05.2008 to 04.01.2012)</td> </tr> <tr> <td>9</td> <td>B.N. Sidda Gangaiah Executive Engineer (04.01.2012 to 31.08.2012) & from 31.08.2012 to 15.11.2012</td> </tr> <tr> <td>10</td> <td>C.C. Putta Mallappa Executive Engineer (15.11.2012 to 26.08.2013)</td> </tr> <tr> <td>11</td> <td>B.S.C. Soma Shekar Executive Engineer (26.08.2013 to 07.06.2014)</td> </tr> </tbody> </table>		Engineer WWM	3	S.R. Roopa Kumar Additional Chief Engineer (31.010.2007 to 05.06.2008)	4	S.P. Rudra Murthy Additional Chief Engineer (05.06.2008 to 13.06.2012)	5	V. Mahesh Additional Chief Engineer (27.03.2013 to 10.07.2015)	6	K.R. Manjunath Additional Chief Engineer (10.07.2015 to 28.10.2016)	7	B.M. Purushotham Executive Engineer (29.10.2007 to 23.05.2008)	8	C. Abdul Nazir Executive Engineer (23.05.2008 to 04.01.2012)	9	B.N. Sidda Gangaiah Executive Engineer (04.01.2012 to 31.08.2012) & from 31.08.2012 to 15.11.2012	10	C.C. Putta Mallappa Executive Engineer (15.11.2012 to 26.08.2013)	11	B.S.C. Soma Shekar Executive Engineer (26.08.2013 to 07.06.2014)	
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Chief Engineer (WWM)
BWSSB

Chief Engineer (East)
BWSSB

Chief Engineer (West)
BWSSB

Chief Engineer (WWM - ITOM)
BWSSB

EIC
BWSSB

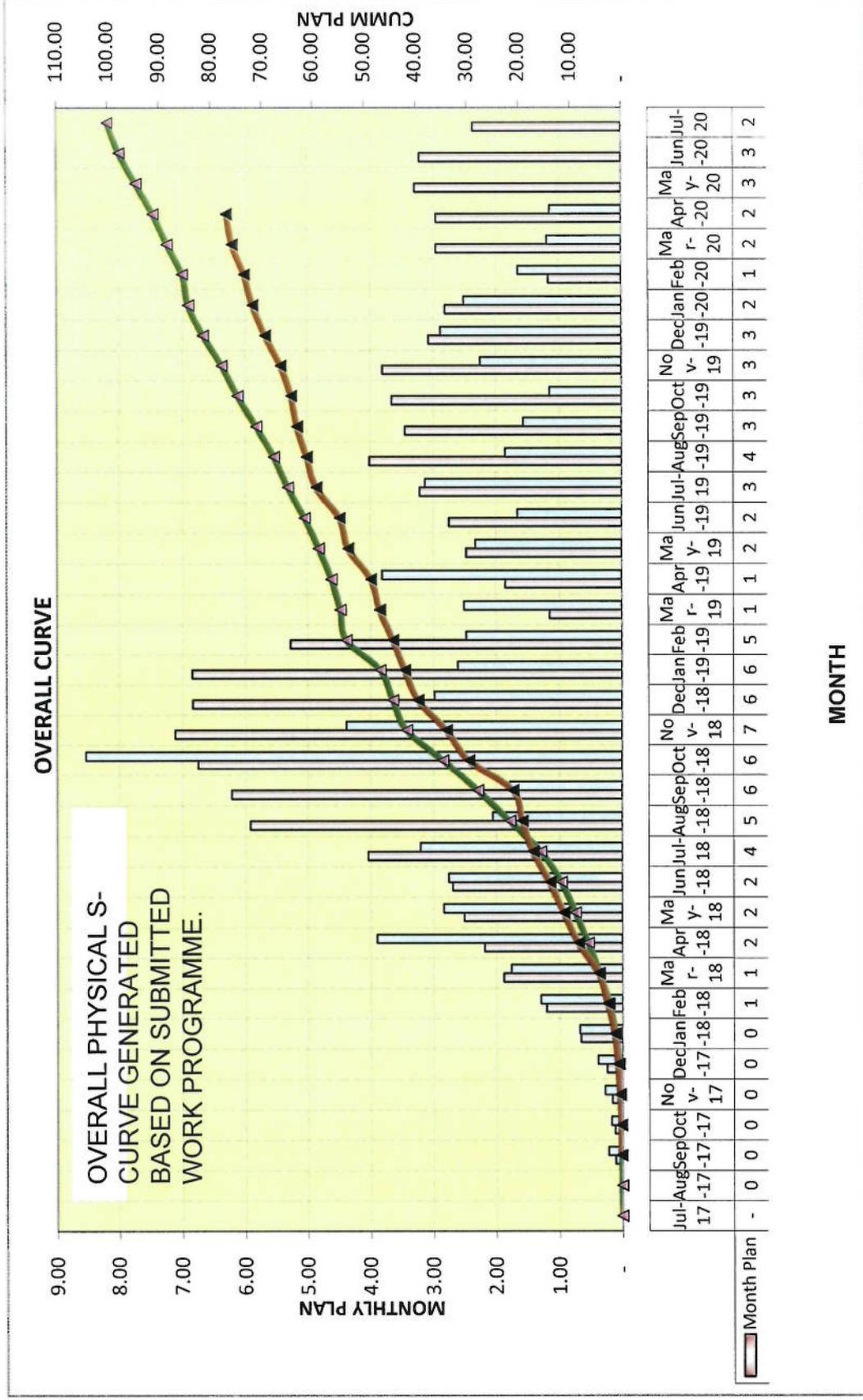
ANNEXURE – II

PROGRESS REPORT

Overall Progress as per Construction Programme

Sl. No.	Description of works	Weightage	Progress upto 10-05-2020			
			Target upto 10-05-20		Achieved upto 10-05-20	
			Plan against 100%	Plan % w.r.t. weightage	Actual against 100%	Actual % w.r.t. weightage
1	Engineering (Design, Drawings & Documentation)	5%	100	5	99.78	4.98
2	Place orders for plant and equipment	5%	100	5	100	5
3	Construction of Civil Structures	40%	96.15	38.46	73.55	29.42
4	Manufacturing & Delivery	35%	100	35	96.70	33.84
5	Installation of Plant & Machineries	10%	76.82	7.68	36.43	3.64
6	Testing & Commissioning	5%	-	-	-	-
	Overall weightage Progress	100%	91.14		76.90	

Overall Progress Curve

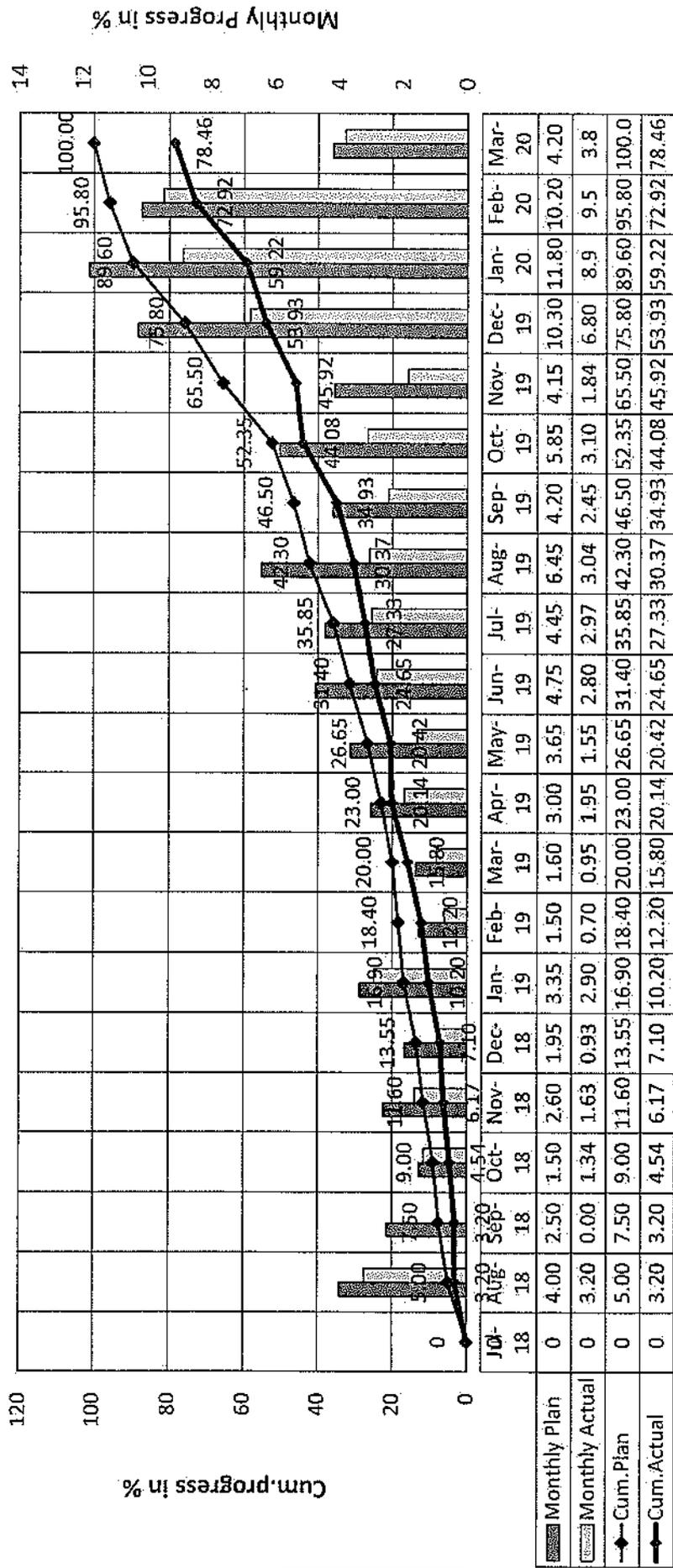


5MLD STP CHIKKABEGUR - Overall Physical Progress as per Construction Programme

Sl.No	Description of works	Weightage	Progress as on 30.04.2020				
			Target		Achieved		
			Programme %	% W.r.t weightage	Progress %	% W.r.t weightage	Backlog % W.r.t weightage
1	4 th Mile stone (17.07.2019 - 30.11.2019) (4 Months) EOT-31.03.2020	5%	100%	5.00%	100%	5.00%	0.00%
2	Engineering (Design, Drawings & Documentation)	5%	100%	5.00%	100%	5.00%	0.00%
3	Place orders for plant and equipments	40%	100%	40.00%	88%	35.30%	4.70%
4	Supply & Delivery to site plant & Machineries	35%	100%	35.00%	92%	32.20%	2.80%
5	Installation of Plant & Machineries	10%	100%	10.00%	28%	2.80%	7.20%
6	Testing & Commissioning	5%	100%	5.00%	0%	0.00%	5.00%
Overall Weightage Progress		100%		100.00%		80.30%	19.70%
Financial Progress							
Description	Target	Achieved INR in Cr		%	Remarks		
Financial Progress as on 30 th Apr 2020	Rs.13.89Cr (100%) Revised construction cost Rs.16.64 Cr	Mobilization adv	RA Bill	72.42%	Paid up to 5 th RA bill.		
		0.69Cr (Mob. adv fully recovered)	10.06				

5MLD STP CHIKKABEGUR

Chikka begur 5 MLD STP Physical Progress Curve



Package S2D (a)

Name of Work :Work of pumping main from Koramangala sports complex ISPS to K&C valley under AMRUT									
Over all Physical Progress									
SI.No	Description of works	Weightage	Target			Achieved			
			Progress %	% W.r.t weightage	Quantity	Progress %	% W.r.t weightage	Quantity	
1	Laying of Pipe line	75%	85.44%	64.08%		72.07%	54.05%		
2	Fixing of Sluice & Air valve	15%	66.67%	10.00%		55.56%	8.33%		
3	Testing & Commissioning	10%	85.44%	8.54%		50.61%	5.06%		
	Over all Weightage Progress	100%		82.62%			67.45%		
Abstract Progress at Site									
Progress as on 30.04.2020									
SI.No	Description of works	Unit	Total Quantity to be executed (Tentative)	Target		Achieved			
				Quantity	% W.r.t total Qty	Quantity	% W.r.t total Qty		
1	Laying of Pipe line	Rmt	5315	4541.00	85.44	3830.37	72.07		
2	Fixing of Sluice & Air valve	No's	18	12.00	66.67	10.00	55.56		
3	Hydro Testing	Rmt	5315	4541.00	85.44	2690.00	50.61		



Search Tenders

Tender Number:

Tender Title /Name :

Tender Description /Scope :

ECV Range :

Status :

Tender Published From Date:

Tender Submission From date:

Category:

Sub-Category :

District:

Department:

Department Location:

Tender Published To Date:

Tender Submission To Date:

Regular tenders Prequalification tenders Reserved tenders

Sl No	Department/Location	Tender Number	Tender Title	Tender Type	Category	Sub Category	Estimated Value	EST Published Date	Lead Date for Bid Submission	Actions
1	KRIDL_MD_OFFICE	KRIDL/2020-21/W1/WORK_INDENT26/CALL-2	Work of Supply, Installation and Commissioning of Multi rake Bar Screen for 248 MLD STP at K&C Valley	OPEN	WORKS		11/05/2020 14:20:02	20/05/2020 16:00:00	
2	KRIDL_MD_OFFICE	KRIDL/2020-21/W1/WORK_INDENT25/CALL-2	Work of Supply, Installation and Commissioning of Diffusers for 248 MLD STP at K&C Valley	OPEN	WORKS		11/05/2020 14:29:36	20/05/2020 16:00:00	
3	KRIDL_MD_OFFICE	KRIDL/2020-21/W1/WORK_INDENT24/CALL-2	Work of Supply, installation and Commissioning of Turbo Air blowers for 248 MLD STP at K&C Valley	OPEN	WORKS		11/05/2020 14:29:09	20/05/2020 16:00:00	



This site is best viewed in 1024x768 resolution.

KARNATAKA RURAL INFRASTRUCTURE DEVELOPMENT LIMITED
 (Formerly known as Karnataka Land Army Corpn Ltd.)
 (A Government of Karnataka Undertaking)
 Grameenabhiwiddhi Bhavana, 4th & 5th Floor, Ananda Rao Circle, Bengaluru - 560 009
 IETI No. KRIDLCE/BBMF/WWW/2020-21

INVITATION FOR TENDER (SHORT TERM TENDER)
 ONLY THROUGH E-PROCUREMENT PORTAL

(1) The Chief Engineer KRIDL (BBMF) invites tenders from eligible tenderers for the Work of Supply, Installation and Commissioning of Turbo Air Blowers, Diffusers and Multistage Bar Screens for 248 MLD STP at K & C Valley. Details of their capability to undertake the tender (as detailed in ITT Clause-3 & 6) in the Karnataka e-Procurement Portal. Price tender will be opened only if the Tenderer is found to be qualified to execute the tendered works. Tenderers are advised to note the minimum qualification criteria specified in clause 3 of the Instructions to Tenderers to qualify for award of the contract. (2) Tender documents may be downloaded through e-Procurement Portal www.eprc.karnataka.gov by accessing the same website. (3) Tenderers must be accompanied by Earnest Money Deposit specified for the work in the Table below. EMD will have to be in any one of the forms as specified in the Tender document and shall have to be valid for 45 days beyond the validity of the tender. (4) The last date and time for receipt of tenders in the Electronic Tender Box in website (www.eprc.karnataka.gov) is 29.04.2020 up to 17:30 hrs. The technical bids will be opened on 01.05.2020 at 16:00hrs. If the bid-opening day remains as public holiday, bids will be opened on the next working day at the original stipulated time. (5) Other details can be seen in the tender documents.

Sl. No.	Name of the work	Tender processing fee	Amount put to tender	Bid security	Period of completion
(1)	(2)	(3)	(4)	(5)	(6)
1	Work of Supply, Installation and Commissioning of Turbo Air Blowers for 248 MLD STP at K & C Valley	As per e-procurement portal.	272.16 lakhs	4.30 lakhs	3 % Months
2	Work of Supply, Installation and Commissioning of Diffusers for 248 MLD STP at K & C Valley	As per e-procurement portal.	207.40 lakhs	3.11 lakhs	3 % Months
3	Work of Supply, Installation and Commissioning of Multistage Bar Screens for 248 MLD STP at K & C Valley	As per e-procurement portal.	265.81 lakhs	4.00 lakhs	3 % Months

For further Details Please Contact Chief Engineer (BBMF) KRIDL, Bengaluru-09. Ph.No: 28615507, AEE (BBMF) KRIDL MD:5902744266. For information please log on to e-procurement website: www.eprc.karnataka.gov Ph. No: 080-22371090/25501216

Sd/- Chief Engineer, KRIDL, (BBMF)

Tender Notification by KRIDL for BNR works

Kind attention
 Mr. Krishna M
 04
 22/04/20

ANNEXURE – III
PHOTOS

150 MLLD STP at K&C Valley

150 MLD STP at K&C Valley



150 MLD STP at K&C Valley



150 MLD STP at K&C Valley



150 MLD STP at K&C Valley



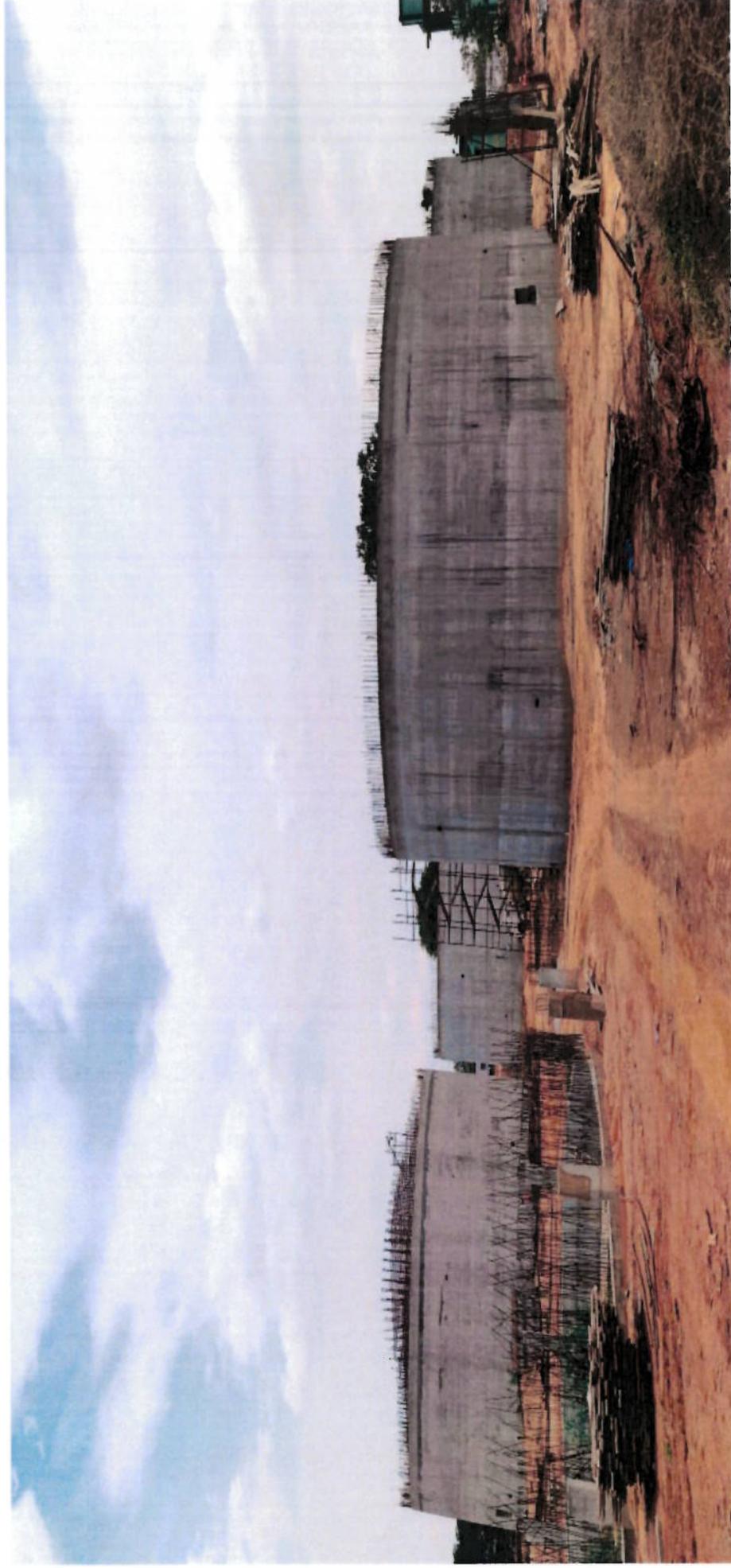
150 MLD STP at K&C Valley



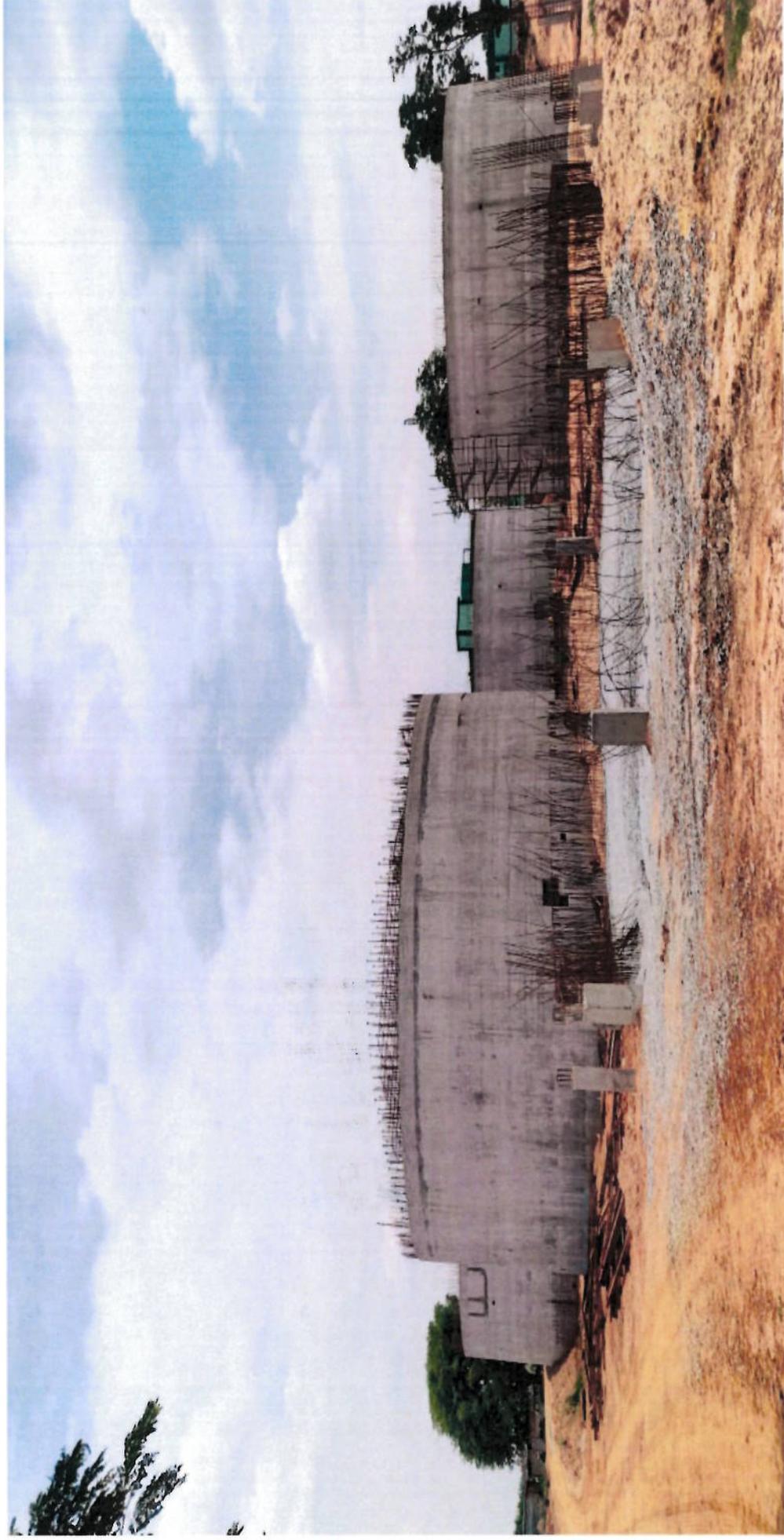
150 MLD STP at K&C Valley



150 MLD STP at K&C Valley

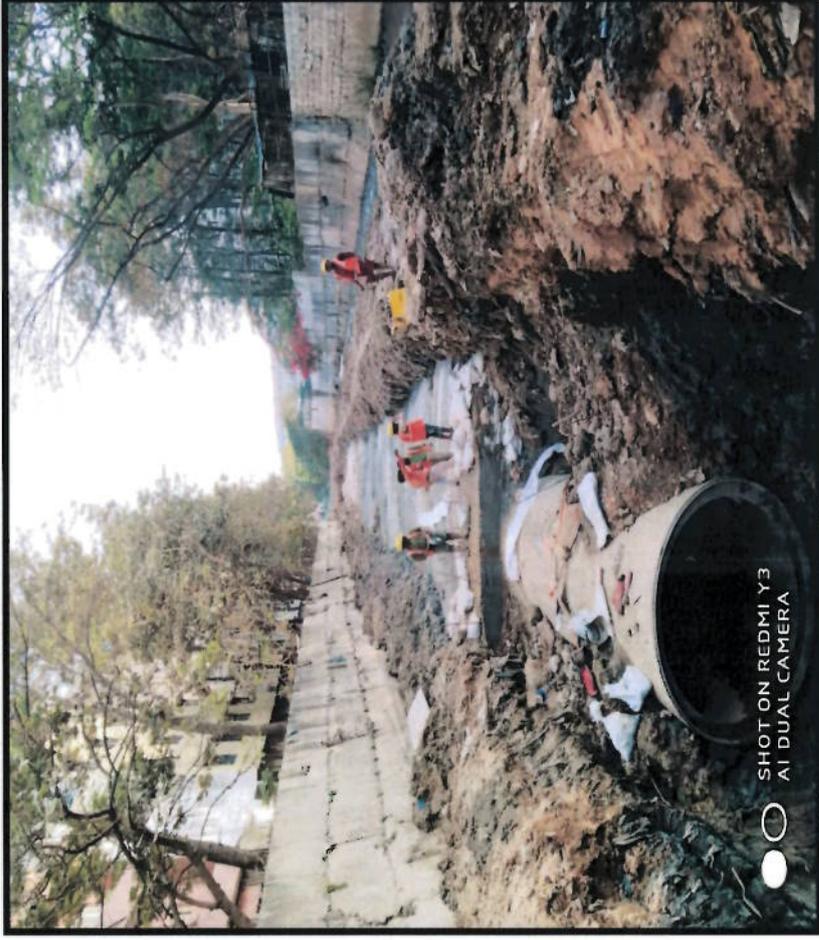


150 MLD STP at K&C Valley



Pumping Main

Package S2D (a)
Work of Pumping main from Koramangala sports complex ISPS to K&C valley
STP.



Laying of PCCP pipeline near NGV Kormangala Front 2.



Laying of PCCP pipeline near NGV Kormangala Front 3.

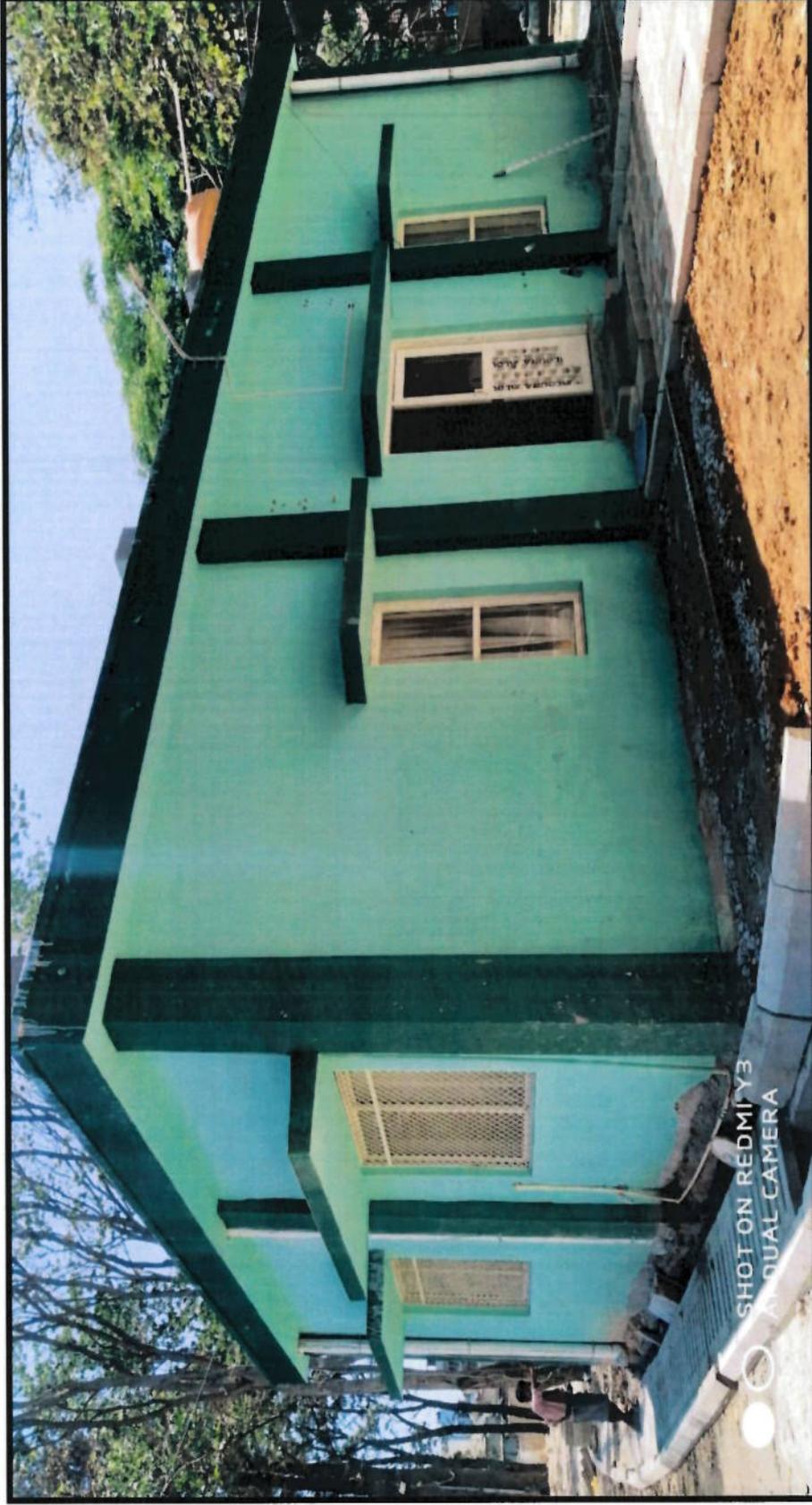
Package S2D (a)
Work of Pumping main from Koramangala sports complex ISPS to K&C valley
STP.



Laying of PCCP pipeline near Shanthi Nagar Housing colony .

210 MILD ISPS at NGV

Package S2D(b)



Administrative Building

Package S2D(b)



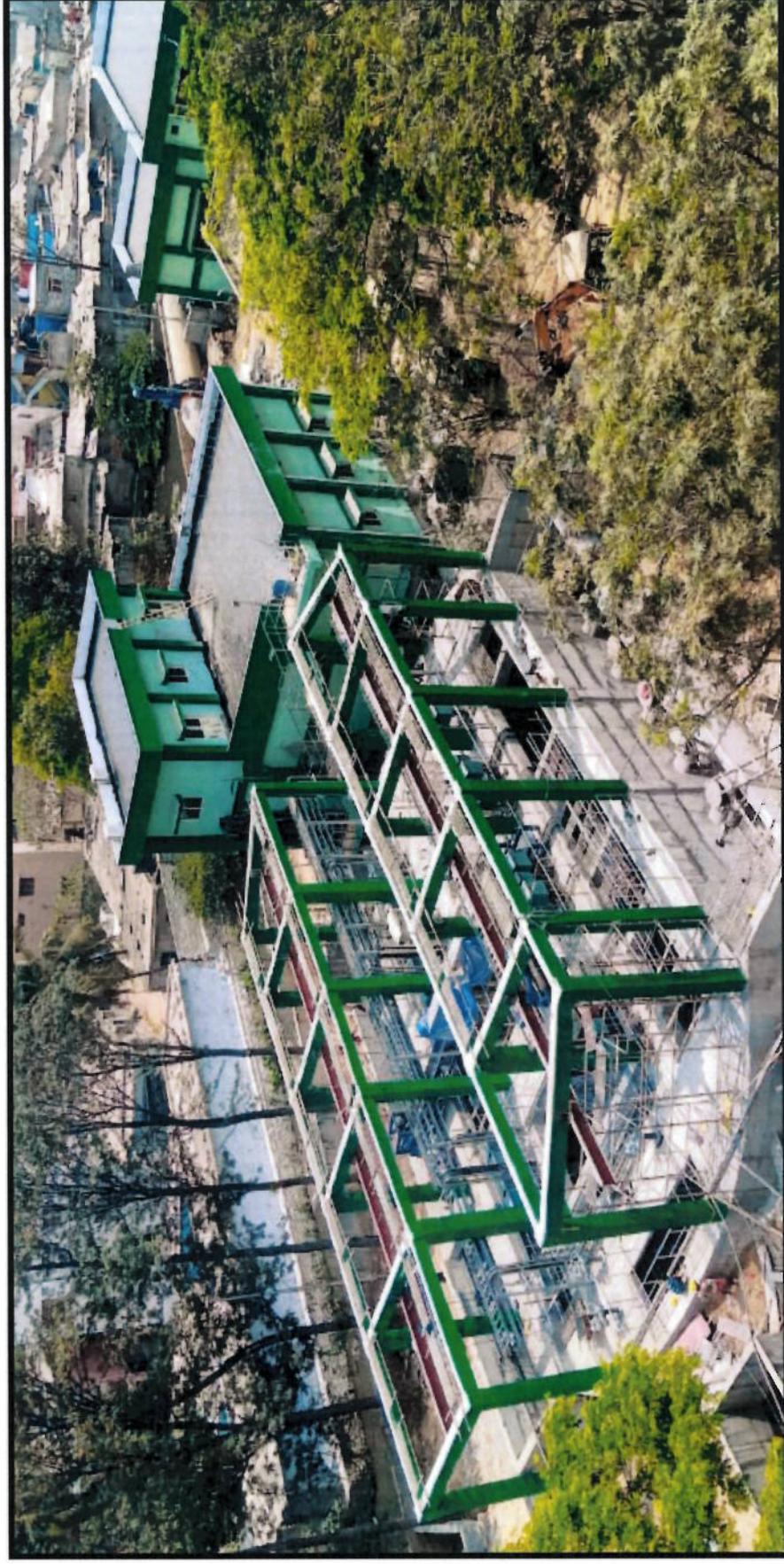
Sub Station

Package S2D(b)



Security Cabin

Package S2D(b)



Aerial View of Pumping station

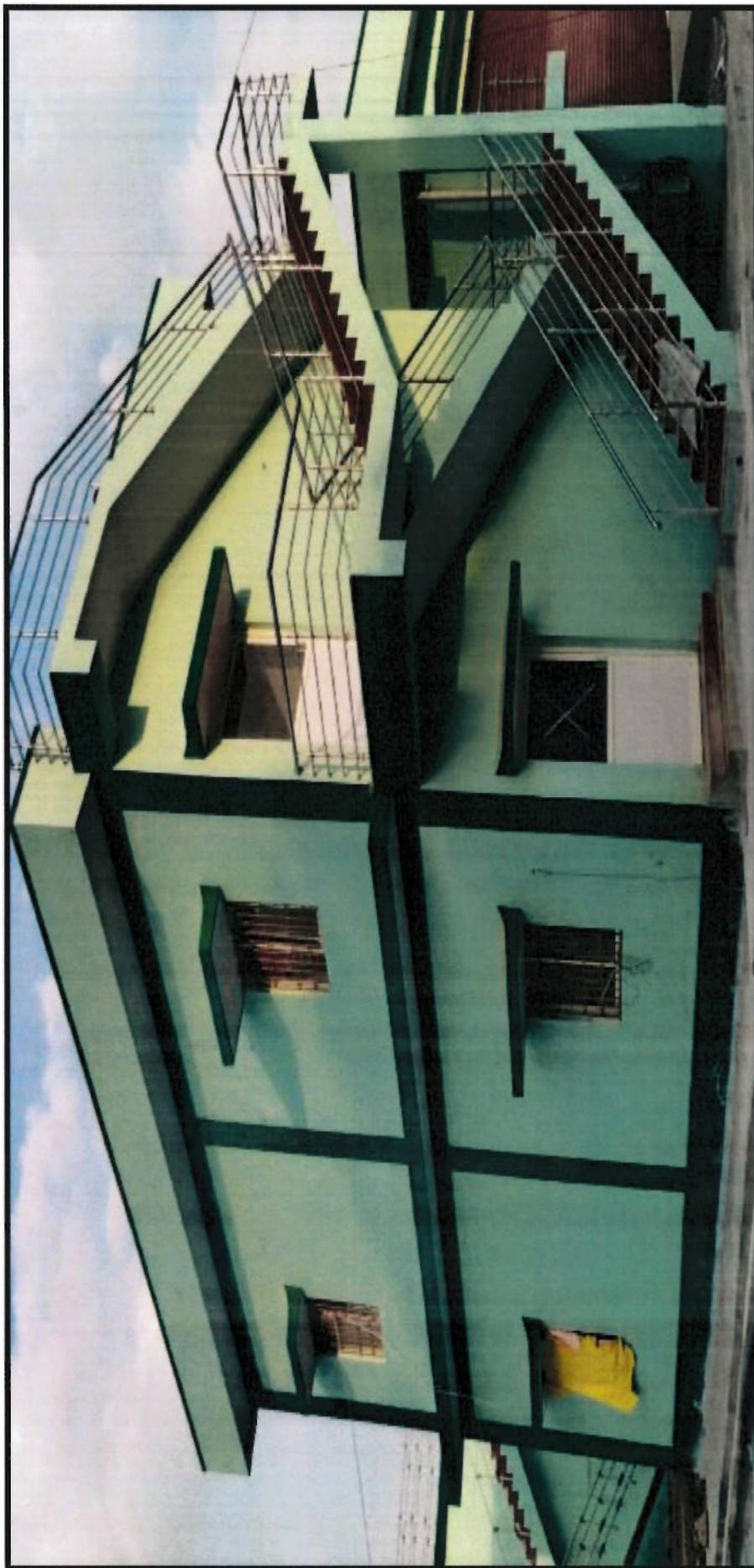
10 MILD STP AT HULLIMAVU

HULIMAVU 10MLD



SBR BASIN-1

HULIMAVU 10MLD



Admin. building

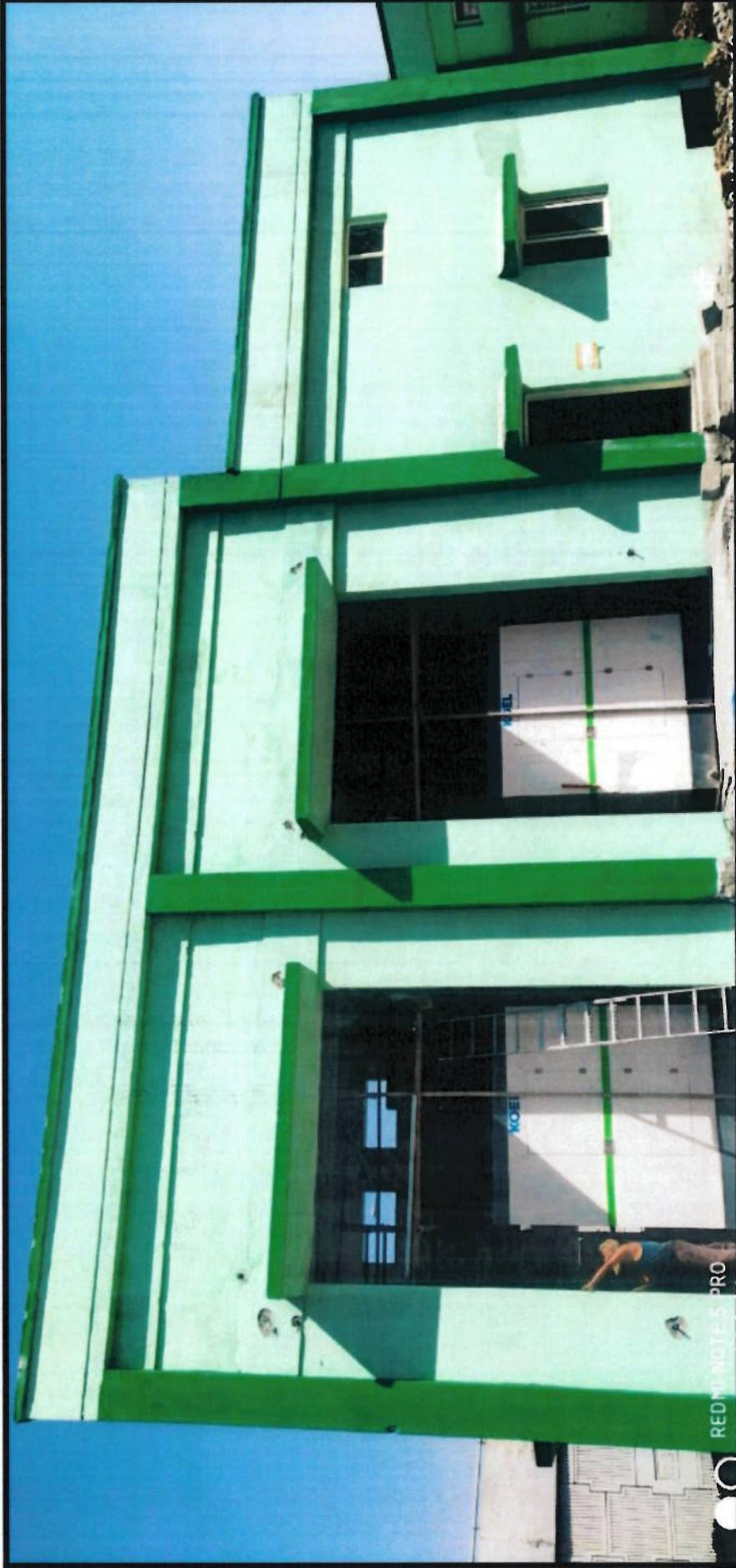
HULIMAVU 10MLD



Treated sewage water discharging to Hulimavu lake

35 MILD STP AT AGARA

35 MLD STP AGARA



DG Room

35 MLD STP AGARA



MCC Panel Room

35 MLD STP AGARA

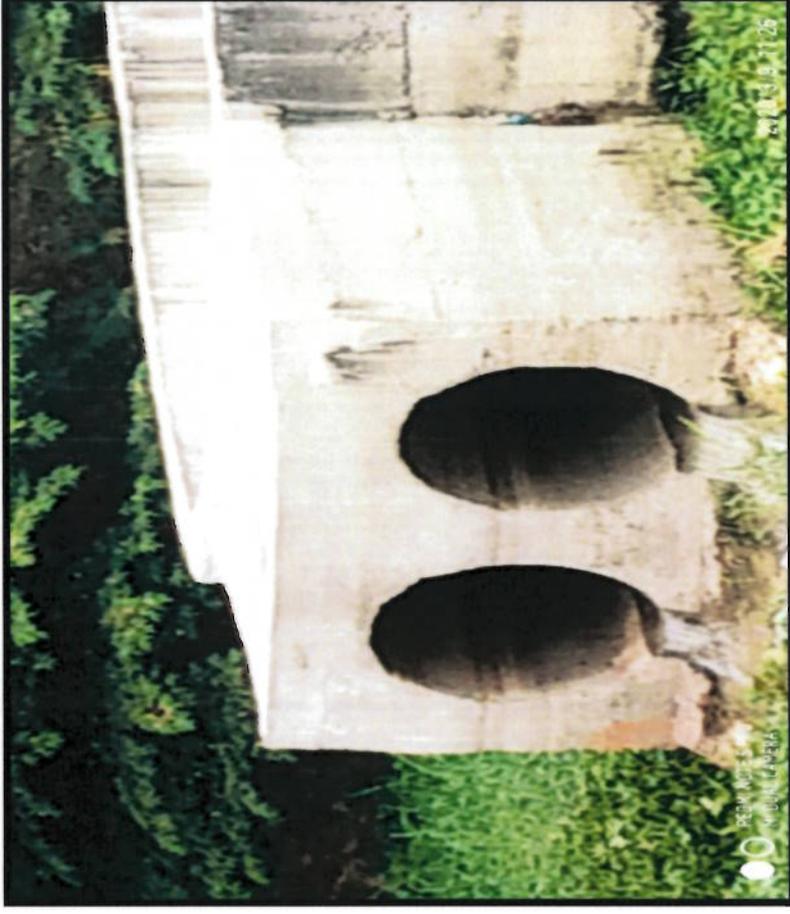
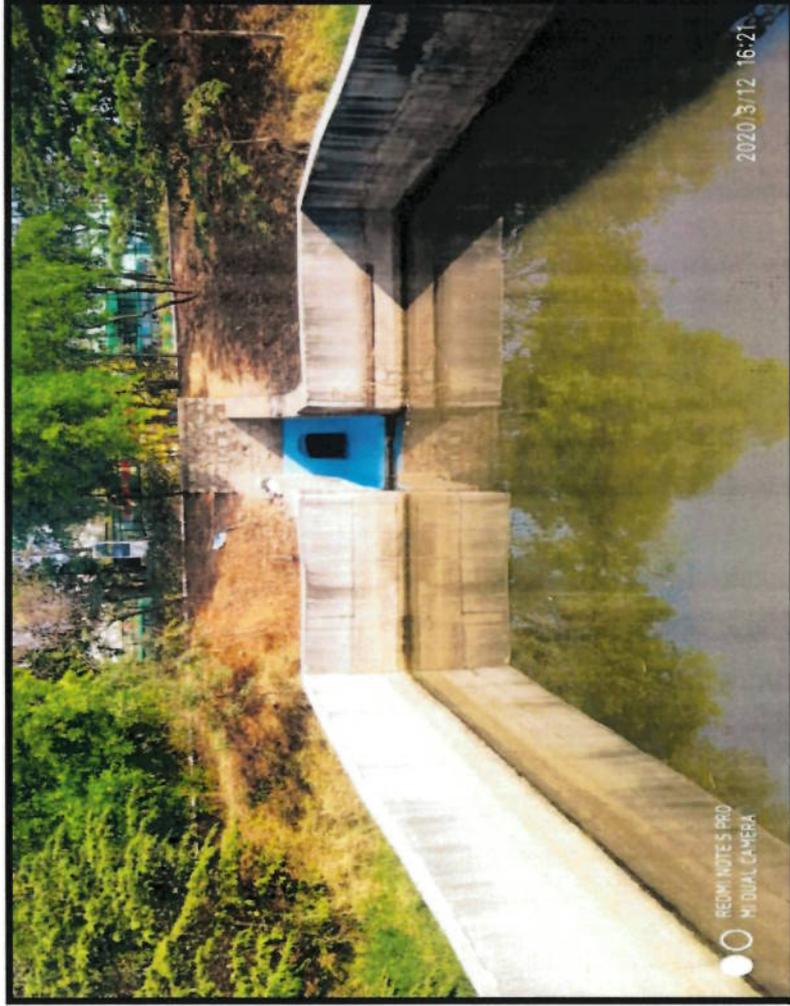


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MI DUAL CAMERA

2020/3/12 12:07

Laboratory Room

35 MLD STP AGARA



Treated sewage water disposal to Agara lake

5 MILD STP AT

SARAKKI

5 MLD STP SARAKKI

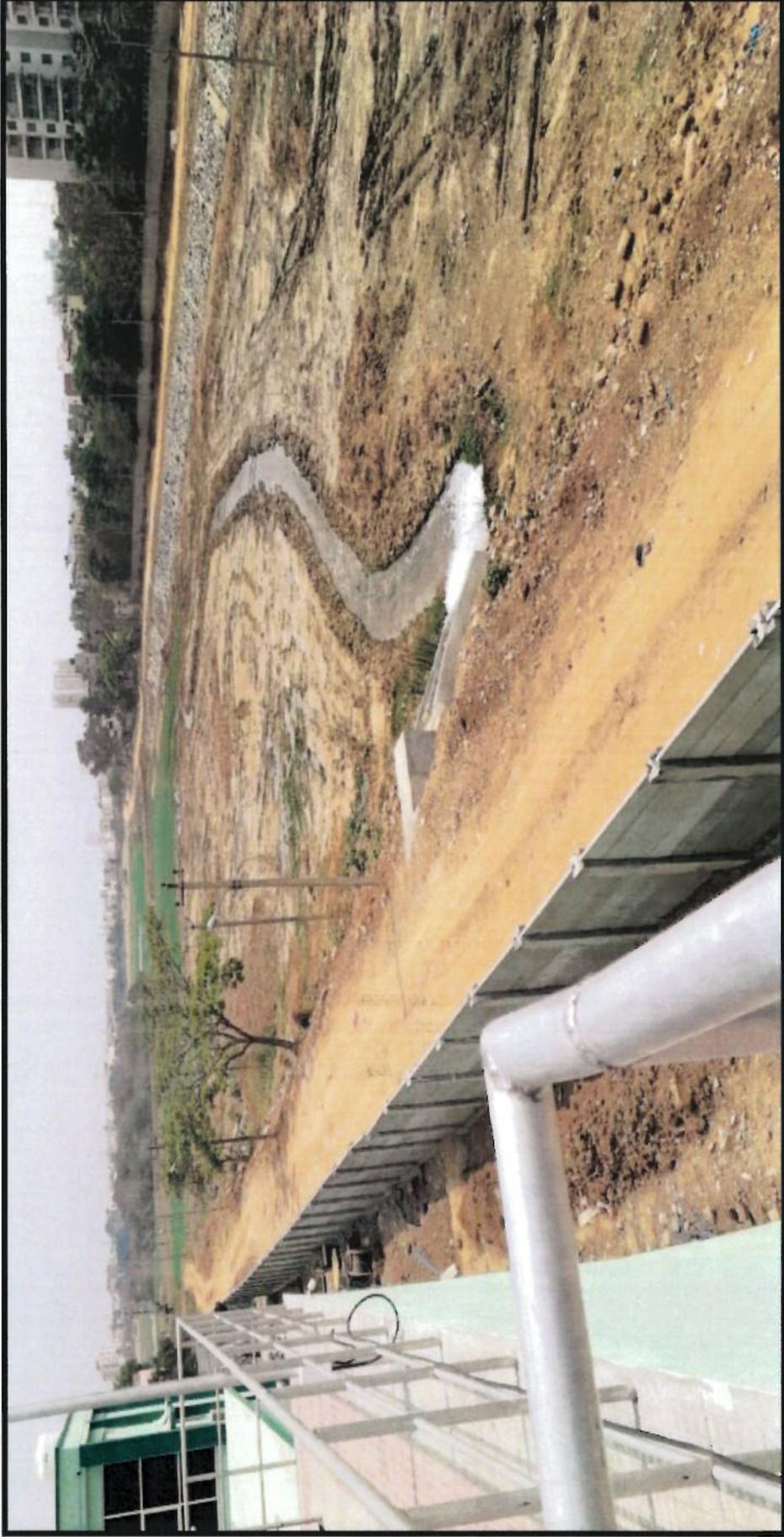


INAUGURATION FUNCTION

5 MLD STP SARAKKI



5 MLD STP SARAKKI



Treated sewage water discharging to Sarakki lake

5 MILD STP AT CHIKKA BEGUR

5MLD STP CHIKKABEGUR



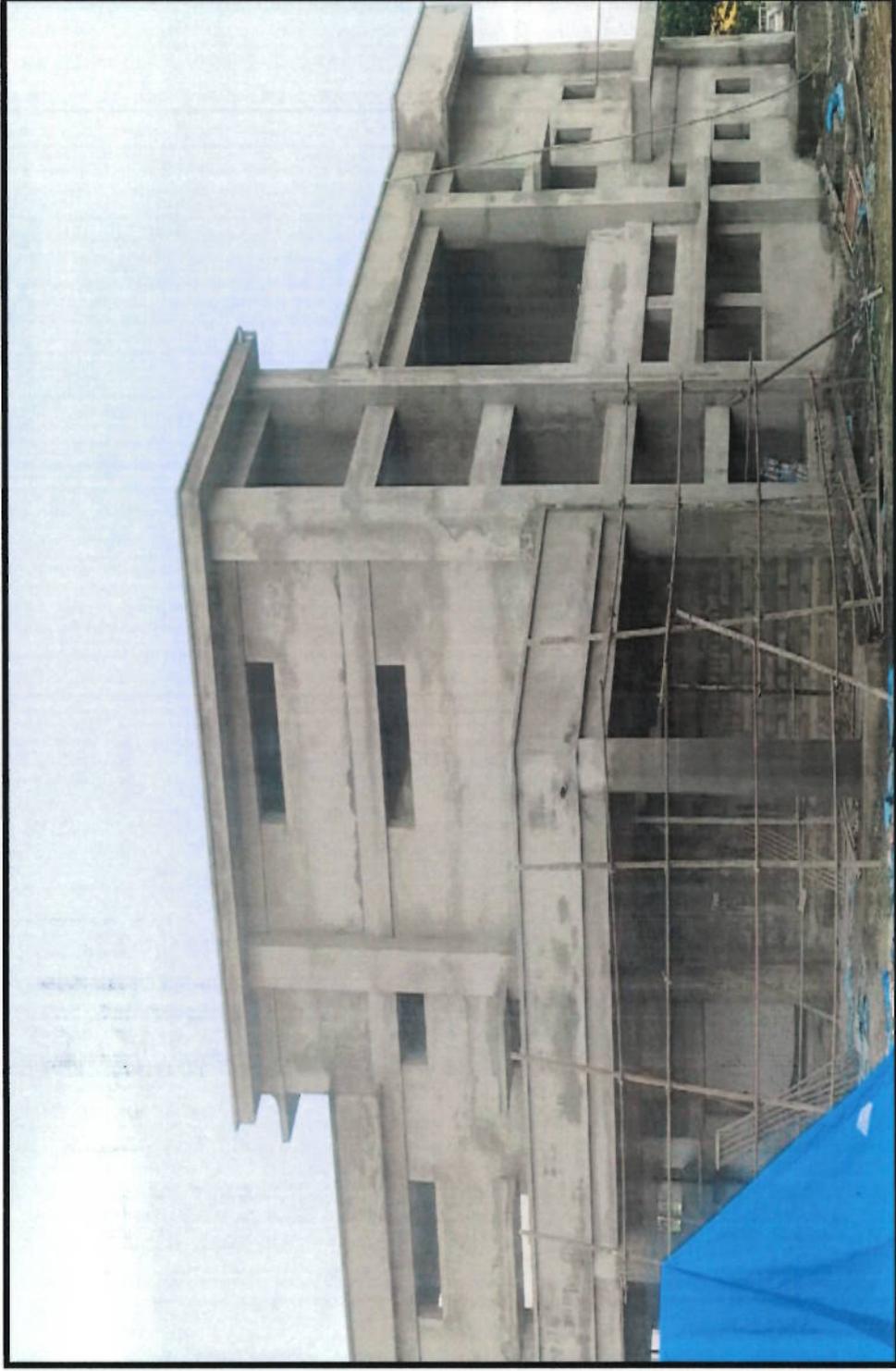
DG, Transformer & HT Panel Building

5MLD STP CHIKKABEGUR



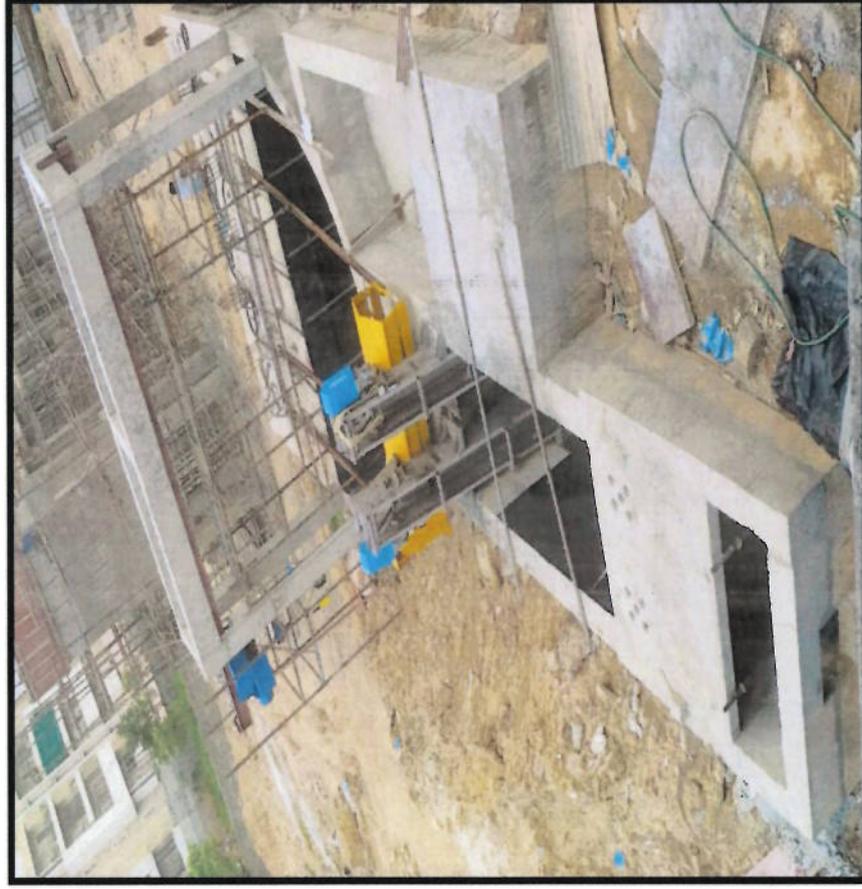
Blower Building

5MLD STP CHIKKABEGUR

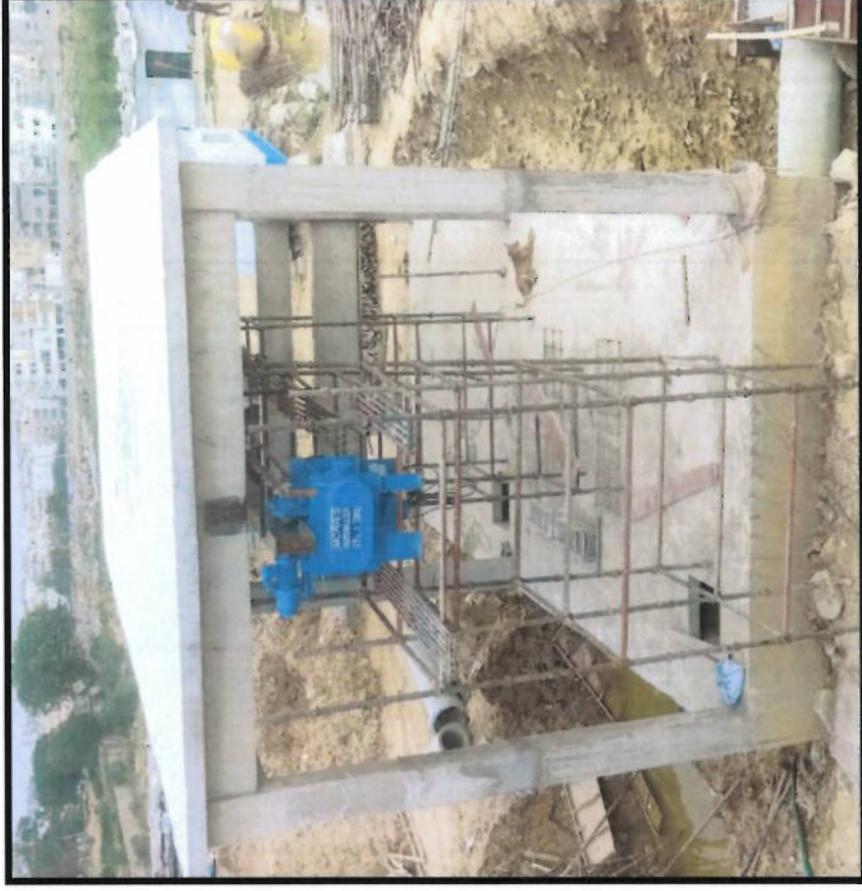


Admin. Building

5MLD STP CHIKKABEGUR



Receiving chamber & Wet well



Chlorine Contact Tank

BANGALORE WATER SUPPLY AND SEWERAGE BOARD



OFFICE OF THE CHIEF ENGINEER (WWT)

5th Floor, Cauvery Bhavan, K.G. Road, Bangalore - 560 009.

No. BWSSB/CE(WWM)/ACE(WWM)-1/TA-1/3732/2019-20
Date: 23/3/2020

To,

The NGT Monitoring Committee,

Sirs,

Sub: Works of Installation of aeration systems in diversion channels of Bellandur and Varthur Lakes, and 32.5 MLD Wet well at Bellandur Amanikere - Regarding modifying the dates.

Ref: This office letter No. BWSSB/CE(WWM)/ACE(WWM)-1/TA-1/3200/2019-20 Dated:04-02-2020

With reference to the above, in response to the directions issued by Hon'ble NGT Committee during its site visit on 02.01.2020 it is to submit that the installation of aeration systems in the following locations have been completed.

1. HAL side and Kempapura Inlet

2. Agaram Inlet

3. Koramanga Inlet

4. Iblur Inlet of Bellandur Lake

5. Northern and Southern sides of Varthur Lake - All the above works were completed by 31.01.2020 and the same has been communicated vide reference

cited above. The status of these works have been inspected during the site visits by the Members of the Hon'ble NGT Committee on 21.01.2020 and 26.01.2020.

Further, it is to bring to the kind notice that the artificial floating bio-remedial islands have been installed in the said locations and the status of the same was shown to the Hon'ble NGT Committee during its site visit.

Further, it is also to bring to the kind notice that one year period stipulated for completing the work of construction of 32.5 MLD wet well at Bellandur Amanikere has been squeezed to 7 months while issuing the work order and hence this work will be completed by 30-09-2020 the date of completion as committed to the Hon'ble NGT.

Under the circumstances explained above, it is requested to kindly modify the dates mentioned in the report dated 06.03.2020 submitted by the Committee to the Hon'ble NGT.

Thanking you,

Yours faithfully,
Chief Engineer (WWM),
BWSSB